

©

കേരള സർക്കാർ  
Government of Kerala  
2021



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

വാല്യം 10 } Vol. X }	തിരുവനന്തപുരം, ചൊവ്വ	2021 മാർച്ച് 23 23rd March 2021	നമ്പർ } No. } 12
	Thiruvananthapuram, Tuesday	1196 മീനം 9 9th Meenam 1196	
		1943 ചൈത്രം 2 2nd Chaithra 1943	

## PART IV


# Private Advertisements and Miscellaneous Notifications

### NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Prasanth.M.U, Moorkanikara House, Madakkathara, Mannuthy P.O., Thrissur Taluk, Thrissur District, Pin-680 651, holder of S.S.L.C. No. D 325942 with Register No. 712463 of March 2004, in the Vocational Higher Secondary Examinations Certificate Sl. No. 081212, No. VE07436 with Register No. 23431 of March 2006 dated 23-5-2006 issued by the Secretary, State Board of Vocational Higher Secondary Examinations, Government of Kerala, in the Diploma in Computer Application Certificate No. 125540 with Reg. No. 08-1018-243 dated 5-12-2006 issued by the Registrar, Deseeya Computer Saksharatha Mission, G.R.Y., Government of India, in the Bachelor of Arts Certificate No. 346016 with Register No. SKAGAPIR40 of April 2009 dated 21-5-2012 issued by the Vice-Chancellor, University

of Calicut, in the Identity Card with Register No. 5283/10 dated 21-6-2010 issued by the District Employment Officer, District Employment Exchange, Thrissur, in the Certificate dated 15-9-2010 issued by the Center Head, Victory Computer Education, Thrissur in the Certificate issued by the Plastic Surgeon, MBR Medical Trust Specialists Hospital, Ernakulam North, in the Election Identity Card No. IDZ0020776 issued on 6-8-2017 by the Electoral Registration Officer, 67 Thrissur Constituency, in the Driving Licence No. 8/6778/2016 dated 7-6-2016 and Driving Licence No. 8/4909/2018 dated 26-5-2018 issued by the Asst. LA, Thrissur, in the PAN Card No. AFXPU6128F issued by the Income Tax Department, Government of India and also known as Prasanth in the Ration Card No. 1841019883 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur, is one and the same person. Hereafter I have changed my name as Priya.M.U consequent on my gender change from male to female and have changed my signature as shown below:

Old Signature: 

New Signature: 


This change will come into effect in all records related to me.


Madakkathara,  
1-2-2021.

PRASANTH.M.U

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sisila. P.Y, Palliyalil House, Kumaranellur P.O., Pattambi Taluk, Palakkad-679 552, holder of SSLC No. P 332910 with Register No. 291380 of March 2014, in the Higher Secondary Examination Certificate No. HSE 5/2016/235591 with Register No. 3237972 issued from Board of Higher Secondary Examination, Govt. of Kerala, in the BA History Consolidated Grade Card Folio No. 609632 with Register No. LFAQAHIR51 dated 16-5-2019, in the BA History Provisional Certificate Folio No. 878998 with Register No. LFAQAHIR51 dated 16-5-2019 both the above Certificates issued from Calicut University, in the Value Education Course Certificate No. 071926 with Register No. VLF/34671/19 dated 5-3-2019 issued from Chair for Christian Studies and Research, University of Calicut, in the Human Rights Course Certificate (January 2017 to March 2017) issued from Little Flower College, Guruvayoor, in the English Language Skills Certificate No. 95323 dated 27-4-2018 issued from asap, A Joint initiative of General and Higher Education Departments, Govt. of Kerala, in the Election Identity Card No. UBT1476391 dated 10-11-2020 issued by the Electoral Registration Officer, Thrithala Assembly Constituency, in the PAN Card No. BDSPY6672G issued from Income Tax Department, Govt. of India, also known as Sisila in the Birth Certificate with Registration No. 4370/99, date of Registration 10-12-1999 issued by the Registrar, Births and Deaths, Vattankulam Grama Panchayat, in the Ration Card No. 1976062625 (Sl. No. 5) dated 15-3-2017 issued by the Taluk Supply Officer, Pattambi, is one and the same person. Hereafter, I have changed my name as Shishila P Balan and have changed my signature as shown below :

Old Signature: 

New Signature: 

The above changes will come into effect in all records related to me.

Kumaranellur,  
2-2-2021.

SISILA. P. Y

NOTIFICATION

I, Nancy S Vijayan, Sharon, Maranchalkonam, Naruvamoodu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 528, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar SIUC in my SSLC Certificate No. K 555061 with Register No. 546617 of March 2010, is corrected as Christian, Nadar vide Certificate No. A6/6048/21/K.Dis., dated 2-2-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,  
10-2-2021.

NANCY S VIJAYAN

NOTIFICATION

I, Reeja A Das, Paravila Veedu, Ammanoorkonam, Naruvamoodu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 528, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Not Applicable, SIUC Nadar in my S S L C Certificate No. F 553359 with Register No. 568451 of June 2006, is corrected as Christian, Nadar vide Certificate No. A6/6047/21/K.Dis., dated 2-2-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me. .

Neyyattinkara,  
10-2-2021.

REEJA A DAS

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anil Kumar. A, Devi Nagar, House No. 423, Malavila, Vedivachankovil P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 501, holder of S. S. L. C. Book No. H 159698 with Register No. 110643 of March 1995, also known as Anilkumar.A in the Driving Licence No. KL20 20200005053, dated 7-1-2020, issued by the SRTO, Neyyattinkara; Permanent Account No. CJEP1116J, issued from Income Tax Department, Government of India; Ration Card No. 1106286805 (Sl. No. 1), dated 28-5-2020, issued by the Taluk Supply Officer, Neyyattinkara, and known as Anilkumar in the Electoral Identity Card No. HFJ1590793, dated 7-5-2001, issued by the Electoral Registration Officer, Nemon LA Constituency, is one and the same person. Hereafter I have changed my name as Shankara Chaithanya.

This change will come into effect in all records related to me.

Vedivachankovil,  
11-2-2021.

ANIL KUMAR. A

## NOTIFICATION

I Sabin B, Kunjoottuvila Veedu, House No. 307, Pozhiyoor P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 513, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, SIUC in my S S L C Certificate No. S 578292 with Register No. 126963 of March 2017, is corrected as SIUC Christian Nadar vide Certificate No. A6/7131/20/K.Dis, dated 21-1-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,  
3-2-2021.

SABIN B

## NOTIFICATION

I, Aswin J S, Ushas, Venkulam, XII/122, Nellimoodu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 524, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, SIUC in my S S L C Certificate No. U 470628 with Register No. 201319 of March 2019, is corrected as Christian, Nadar vide Certificate No. A6/6788/21/K.Dis, dated 4-2-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,  
18-2-2021.

ASWIN J S

## NOTIFICATION

I, Manesh J, Raji Bhavanam, Vilayilmana Lane, RC Street, Balaramapuram P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 501, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as LC, Paravar in my S S L C Book No. I 428530 with Register No. 300436 of March 1996, is corrected as Latin Catholics Christian vide Certificate No. A6/7180/21/K.Dis, dated 18-2-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,  
18-2-2021.

MANESH J

## NOTIFICATION

I, Soumya B R, Sajeev Bhavan, House No. 350, Kottukal, Nellimoodu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 524, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar SIUC in my S S L C Certificate No. F 502952 with Register No. 563591 of March 2006, is corrected as Nadar, Hindu vide Certificate No. A6/8761/20/K.Dis, dated 11-2-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,  
17-2-2021.

SOUMYA B R

## NOTIFICATION

I, Sanil Kumar S T, Karunya Nivas, Kizhakke Nandhimala, Thottavaram, Perumkadavila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 124, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S S L C Book No. C 258956 with Register No. 525540 of March 1990, is corrected as Christian Nadar SIUC vide Certificate No. A6/6323/20/K.Dis, dated 19-10-2020, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,  
30-10-2020.

SANIL KUMAR S T

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, S Kuttappan, Sandhya Bhavan, Kavuvila, Pothencode P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 584; holder of Extract of Admission Register with Admission No. 8130, date of Admission 31-5-1993, issued by the Headmistress, Govt. High School, Sreekariyam; and known as Shibu in the Ration Card No. 1103103209 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as S Shibu and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,  
25-11-2020.

S KUTTAPPAN

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nadarajan S, TC 21/302(2), Cheruvalli House, Judge Road, Karamana P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 002; holder of S S L C Certificate No. Q 333853 with Register No. 124789 of March 2015; Transfer Certificate No. 43074/31/2015 with Admission No. 2287, date of Admission 30-4-2014, issued by the Headmaster, Govt. Boys H.S.S, Karamana, Thiruvananthapuram; Driving Licence No. 1/402/2018, dated 12-1-2018, issued by Asst. LA, Thiruvananthapuram; also known as S Natarajan in the Birth Certificate with Registration No. 1279, date of Registration 7-6-1999, issued by the Registrar of Births and Deaths, Nagercoil Municipality; Ration Card No. 1102079558 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, North, Thiruvananthapuram; and known as Nadarajan Suresh in the Permanent Account No. MKNPS5604K, issued from Income Tax Department, Government of India; is one and the same person. Hereafter I have changed my name as Vishnu Prakash S and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,  
11-2-2021.

NADARAJAN S

## NOTIFICATION

I, Sreekumar S, Vilayanikonam, VNRA-B-116, Vattiyoorkavu, P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 013, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S S L C Book No. K 483775 with Register No. 455673 of March 1998, is corrected as

Christian, Nadar vide Certificate No. A5-6837/2021/Kdis, dated 6-2-2021, issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram,  
15-2-2021.

SREEKUMAR S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mychael Johnson, Johns Illam, House No. 403, Puthenthoppu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 586, have changed the name of my minor son Ambi Vivek, holder of Extract of Admission Register with Admission No. 3837, date of Admission 3-6-2019, dated 11-2-2021, issued by the Headmistress, St. Ignatious U.P.S, Puthanthope; Birth Certificate with Registration No. 25757, date of Registration 1-10-2008, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; Passport No. R 7277746, date of issue 23-1-2018, issued from the Passport Office, Thiruvananthapuram; Ration Card No. 1103164023 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; as Vivek M J.

This change will come into effect in all records related to him.

Thiruvananthapuram,  
11-2-2021.

MYCHAEAL JOHNSON

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreenath P, Galf Kunnu Puthen Veedu, TC 8/1661, Chekkalamukku, Sreekaryam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 017; holder of S S L C Certificate No. K 568858 with Register No. 526237 of May 2010; Electoral Identity Card No. ARA0432674, dated 23-3-2014, issued by the Electoral Registration Officer, Kazhakkootam LA Constituency; Driving Licence No. 22/2372/2013, date of issue 26-6-2019, issued by ALA, Kazhakkootam; Permanent Account No. GBVPP9286D, issued from Income Tax Department, Government of India; and known as Sreenath in the Ration Card No. 1103081688 (Sl. No. 2), dated 3-5-2019, issued by Taluk Supply Officer, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Nizam P and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,  
16-2-2021.

SREENATH P

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shobhana T, Vasantha Mandiram, TC 4/909, Kowdiar P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 003, have changed the name of my minor son Afsal Maheen M, holder of Extract of Admission Register with Admission No. 20686, date of Admission 23-5-2018, dated 12-2-2021, issued by the Headmaster, The Salvation Army Higher Secondary School, Kowdiar, Thiruvananthapuram; Birth Certificate with Registration No. 8838/04, date of Registration 27-7-2006, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; as Athil S.

This change will come into effect in all records related to him.

Thiruvananthapuram,  
15-2-2021.

SHOBHANA T

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Athira G S, Shyni Manzil, TC 35/146/1, 16th Kal Mandapam, Vallakkadavu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 008; holder of S S L C Certificate No. H 452818 with Register No. 528480 of March 2008; and known as Shahina in the Electoral Identity Card No. YUC0672055, dated 23-10-2015, issued by the Electoral Registration Officer, Thiruvananthapuram Constituency; Ration Card No. 1101018362 (Sl. No. 7), dated 9-12-2018, issued by Taluk Supply Officer, South, Thiruvananthapuram; Marriage Certificate No. 28/100, dated 4-5-2013, issued by the Secretary, Muslim Jama Ath, Irinchayam, Poovathoor, Nedumangad, Thiruvananthapuram; is one and the same person. I have embraced Islam Religion from Hindu, Nair Community with a new name Shahina. Hereafter I will be a member of Islam Religion and will be known by the name Shahina only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,  
16-2-2020.

ATHIRA G S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Christin Linto C L, "Christhula", TC 18/1227-1, Aramada P. O., Thrikkannapuram, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 032; holder of Secondary School Examination Certificate with Registration No. M 114/42165/0057, Roll No. 4193828, dated 19-5-2014, issued by Controller of Examinations,

Central Board of Secondary Education, Delhi; Driving Licence No. 1/1432/2017, dated 9-3-2017, issued by Asst. LA, Thiruvananthapuram; Permanent Account No. CJFPC1703A, issued from Income Tax Department, Government of India; have changed my name as Linto Christin C L.

This change will come into effect in all records related to me.

Thiruvananthapuram,  
18-2-2021.

CHRISTIN LINTO C L

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vinod. M. T, TC 15/729, A. A. Mansil, C. S. M. Nagar, Edapazhanji, Sasthamangalam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 010, holder of S. S. L. C. Book No. H 203558 with Register No. 107324 of March 1995; Bachelor of Commerce Degree Certificate No. 32139 with Register No. 27114 of April 2001, issued from University of Kerala, also known as Abubaker M. T in the Electoral Identity Card No. YUCO230656, dated 22-3-2014, issued by the Electoral Registration Officer, Thiruvananthapuram LA Constituency; Ration Card No. 1102084108 (Sl. No. 1), dated 5-4-2011, issued by the City Rationing Officer North, Thiruvananthapuram; Permanent Account No. ACZPT3153G, issued from Income Tax Department, Government of India, and known as Abubaker Muhammed Ali Thahira Beevi in the Passport No. R 9042886, dated 28-2-2018, issued from Passport Office, Thiruvananthapuram, is one and the same person. I have embraced Islam Religion from Christian, Nadar Community with a new name Abubaker. M. T. Hereafter I will be a member of Islam Religion and will be known by the name Abubaker. M. T and will sign accordingly.

This change will come into effect in all records related to me.

Sasthamangalam,  
11-2-2021.

VINOD. M. T

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Revathy G S, Aswathy Bhavan, Mannamvila, House No. 81, Kalliyoor P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 042, holder of S S L C Certificate No. K 349850 with Register No. 533251 of March 2010; have embraced Christianity from Hindu, Cheramar Community, with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Thiruvananthapuram,  
18-2-2021.

REVATHY G S



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suresh Kumar S, TC 26/1085-1, Flat No. 143, Rajaji Nagar, Thiruvananthapuram. P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 001, holder of S S L C Book No. G 175159 with Register No. 387329 of March 1994; have embraced Christianity from Hindu, Sambavar Community, with the same name. Hereafter I will be a member of Christian, Sambavar Community.

This change will come into effect in all records related to me.

Thiruvananthapuram,  
18-2-2021.

SURESH KUMAR S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anish Kumar S L, Avittom Bhavan, Vikas Nagar, Sreekaryam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 017; holder of S S L C Book No. C 33929 with Register No. 2923 of March 1995, have embraced Christianity from Hindu, Cheramar (SC) Community with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Thiruvananthapuram,  
19-2-2021.

ANISH KUMAR S L

## NOTIFICATION

I, Jabesh, M. B, M B Vihar, Parottukonam, Nalanchira P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 015, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu Nadar in my Transfer Certificate No. 193/17-18 with Admission No. 12387, dated 25-5-2018, issued by the Principal, Sarvodaya Vidyalaya, Nalanchira, Thiruvananthapuram, is corrected as Christian, Nadar vide Certificate No. A5-6478/21/K.Dis, dated 15-2-2021, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Nalanchira,  
19-2-2021.

JABESH, M. B

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rekha Nath P R, Vaishnavam, Manvila, Pangappara P. O., Sreekaryam, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 581; holder of S S L C Certificate No. B 469492 with Register No. 668647 of March 2001; Vocational Higher Secondary Course Certificate No. VE 136108 with Register No. 12104 of March 2003, issued by State Board of Vocational Higher Secondary Examinations, Government of Kerala; Degree of Bachelor of Arts Certificate with Register No. 238214/April 2007, dated 10-7-2008, issued by the Vice Chancellor, University of Kerala; Degree of Master of Arts Certificate with Register No. 54506402/07144017, dated 14-2-2011, issued by the Vice Chancellor, University of Kerala; Sanitary Inspectors' Diploma Certificate of 2004, issued by the Director General, All India Institute of Local Self Government; Electoral Identity Card No. KKL 1852607, dated 24-1-2019, issued by the Electoral Registration Officer, Kazhakkootam Constituency; Permanent Account No. BNQPR8886R, issued from Income Tax Department, Government of India; Driving Licence No. KL22 20190015205, date of issue 29-3-2019, issued by SRTO, Kazhakkootam; Registration Certificate with Registration No. KL 01 CK9743, date of Registration 30-4-2019, issued by RTO, Thiruvananthapuram; Marriage Certificate with Registration No. 221/2008, date of Registration 22-9-2008, issued by the Local Registrar, Neyyattinkara Municipality; Birth Certificate with Registration No. 22958/2011, date of Registration 3-9-2011, issued by the Sub Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my son Vaishnav V R; Bonafide Certificate with Admission No. 5076, dated 21-1-2021, issued by the Principal Kendriya Vidyalaya, AFS Akkularn, Thiruvananthapuram; of my son Vaishnav V R; also known as Rekhanath P R in the Employment Certificate No. Al/277 (now working as Junior Health Inspector Gr I in the Sree Avittam Thirunal Hospital, Thiruvananthapuram), dated 20-1-2021, issued from Sree Avittam Thirunal Hospital, Thiruvananthapuram; Birth Certificate with Registration No. 1133/2015, date of Registration 15-1-2015, issued by the Sub Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my daughter R Vaishnavi Vinod; known as Rekhanath in the Ration Card No. 1103186624 (Sl. No. 1), dated 27-2-2019, issued by Taluk Supply Officer, Thiruvananthapuram; and known as Rekha Vinod in the Pension Payment Order No. 153201803375, issued from Office of the Principal Controller of Defence Accounts (Pensions), Allahabad, of my husband Vinod Kumar V; is one and the same person. Hereafter I will be known by the name Rekha Vinod only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,  
19-2-2021.

REKHA NATH P R

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shameer. A, Yahiya Manzil, Kattakkal, Kuthirakulam P. O., Vembayam, Nedumangadu Taluk, Thiruvananthapuram District, Pin-695 615, holder of Extract of School Admission Register with Admission No. 4800, date of Admission 29-5-1990, issued by the Headmaster, Government Boys High School, Kanyakulangara, also known as Sajeev. A in the Ration Card No. 1105176041 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangadu; Extract of School Admission Register with Admission No. 8508, date of Admission 7-5-2015, issued by the Headmaster, Government Boys H.S., Kanyakulangara of my son Muhammed Yahiya. S, known as Sajeev. S in the Birth Certificate with Registration No. 15028/2005, date of Registration 28-9-2005, issued by the Health Inspector Grade-I and Sub Registrar of Births & Deaths, Corporation of Thiruvananthapuram of my son Muhammed Yahiya. S. and known as Sajeev in the National Rural Employment Guarantee Act-2005, Government of Kerala Employment Card No. KL-14-009-002-011/78, dated 1-4-2011, issued by the Assistant Secretary, Manickal Gramapanchayath, Pirappancode, is one and the same person. Hereafter I will be known by the name Sajeev. A only.

This change will come into effect in all records related to me.

Kuthirakulam,  
20-2-2021.

SHAMEER. A

## NOTIFICATION

I, Jayakumar F, P.K.K. House, Chellamcode, Poovathur P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 561 (Name & Religion changed vide Kerala Gazette Notification Vol.VII, 11th December 2018, Gazette No. 49, Page No. 683), do hereby notify for the information of all authorities concerned and the public that my minor daughter Jasna J S, holder of School Certificate with Admission No. 8737, dated 8-2-2021, issued by the Headmaster, Govt. H.S.S. Poovathoor; Ration Card No. 1105035915 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad; and known as J S Jasna in the Birth Certificate with Registration No. 7700, date of Registration 30-6-2005, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; is one and the same person. Hereafter I have changed her name as Akshitha J S.

It is further notified that I have changed the name of my minor son Jinimon J S, holder of School Certificate with Admission No. 8654, dated 8-2-2021, issued by the Headmistress, Govt. L.P.S. Poovathoor; Ration Card No. 1105035915 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad; Birth Certificate with Registration No. 1046/2012, date of Registration 13-1-2012, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; as Akshay J S.

This change will come into effect in all records related to them.

Nedumangad,  
9-2-2021.

JAYAKUMAR F

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Biji K V, Biji Bhavan, Kizhakkumkara, Thallachira, Memala P. O., Vithura, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 551, holder of S S L C Book No. K 405845 with Register No. 94571 of March 1999; have embraced Christianity from Hindu, Cheramar Community with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Nedumangad,  
11-2-2021.

BIJI K V

## NOTIFICATION

I, Keerthi K, NMC 9/641, East Banglow Road, Mathrubhumi Office, Nedumangad P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541, do hereby notify for the information of all authorities concerned and the public that my minor son M Chaitanya, holder of Bonafide Certificate No. F.C-8/KV SAP/TVM/2020-21 with Admission No. 2724, date of Admission 5-12-2016, dated 9-2-2021, issued by the Principal, Kendriya Vidyalaya SAP, Thiruvananthapuram; and known as Macharla Chaitanya in the Birth Certificate with Registration No. 681, date of Registration 16-4-2007, issued by the Registrar of Births and Deaths, Greater Hyderabad Municipal Corporation; is one and the same person. Hereafter he will be known by the name Macharla Chaitanya only.

This change will come into effect in all records related to him.

Nedumangad,  
15-2-2021.

KEERTHI K

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Prasanth Kumar B R, Joy Villa, Puliyoor, Nanniyode, Pacha P.O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 562, holder of S S L C Book No. F 446356 with Register No. 31610 of March 1995; have embraced Hinduism from Christian, Cheramar Community with the same name.

It is further notified that my minor daughter Silpa P S, holder of Extract of Admission Register with Admission No. 25887, date of Admission 30-5-2019, issued by the Headmistress, S.K.V.H.S., Pacha, Nanniyode; and my minor son Prajwal P S, holder of Extract of Admission Register with Admission No. 25888, date of Admission 30-5-2019, issued by the Headmistress, S.K.V.H.S., Pacha, Nanniyode; have embraced Hinduism from Christian, Cheramar Community with the same name respectively. Hereafter we will be the members of Hindu Cheramar Community.

This change will come into effect in all records related to us.

Nedumangad,  
19-2-2021.

PRASANTH KUMAR B R

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sheeja Kumari R, Kedar, Kesavapuram, House No. 128-A, Vellalloor P.O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 601, have changed the name of my minor son Karthik A, holder of School Certificate with Admission No. 18701, date of Admission 28-5-2019, issued by the Headmistress, Govt. H.S.S., Kilimanoor; Birth Certificate with Registration No. 282/06, date of Registration 31-5-2006, issued by the Registrar of Births and Deaths, Pazhayakunnummel Grama Panchayat; Ration Card No. 1104184315 (Sl. No. 2), dated 22-3-2019, issued by Taluk Supply Officer, Chirayinkeezhu; as Karthik Nadh A.

It is further notified that I have changed the name of my another minor son Deepak A, holder of School Certificate with Admission No. 3936, date of Admission 21-5-2014, issued by the Headmistress, S.N.U.P. School, Thevalakkad, Kilimanoor; Birth Certificate with Registration No. 262/08, date of Registration 21-6-2008 issued by the Registrar of Births and Deaths, Pazhayakunnummel Grama Panchayat; Ration Card No. 1104184315 (Sl. No. 3), dated 22-3-2019, issued by Taluk Supply Officer, Chirayinkeezhu as Deepak Nadh A.

This change will come into effect in all records related to them.

Chirayinkeezhu,  
16-2-2021.

SHEEJA KUMARI R

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Revathy B S, Padmavilasam, TC 21/79C, Vettiyara P. O, Varkala Taluk, Thiruvananthapuram District, Pin-695 603, holder of S S L C Certificate No. N 289459 with Register No. 328171 of March 2013; Higher Secondary Examination Certificate No. HSE2/2015/544917 with Register No. 2175738 of June 2015 (SAY), issued by Board of Higher Secondary Examination, Government of Kerala; Transfer Certificate No. 66982/2013-15 with Admission No. 78034/7082/11/ARB/PVT/2013, issued by the State Co-ordinator, Kerala State Open School; BA Sociology Grade Card with Student ID.58727, Permanent Register No. 150050052469, dated 3-7-2018, issued by Controller of Examinations, Mahatma Gandhi University; Ration Card No. 1171075301 (Sl. No. 1), dated 18-11-2019, issued by Taluk Supply Officer, Varkala; have embraced Islam Religion from Hindu, Viswakarma Community with a new name Rasna B S. Hereafter I will be a member of Islam Religion and will be known by the name Rasna B S only and will sign accordingly.

This change will come into effect in all records related to me.

Varkala,  
18-2-2021.

REVATHY B S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreelekshmy B S., Padmavilasam, IC 21/79C, Vettiyara P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 603, holder of S S L C Certificate No. N 289449 with Register No. 328181 of March 2013; Higher Secondary Examination Certificate No. HSE 2/2015/180793 with Register No. 2175749 of March 2015, issued by Board of Higher Secondary Examination, Government of Kerala; Transfer Certificate No. 66993/2013-15 with Admission No. 78045/7082/11/ARB/PVT/2013, issued by the State Co-ordinator, Kerala State Open School; BA Sociology Grade Card with Student ID. 58011, Permanent Register No. 150050052473, dated 3-7-2018, issued by Controller of Examinations, Mahatma Gandhi University; Birth Certificate with Registration No. 823/1998, date of Registration 19-3-1998, issued by the Registrar of Births & Deaths, Chirayinkeezhu Grama Panchayat; Ration Card No. 1171075301 (Sl. No. 2), dated 18-11-2019, issued by Taluk Supply Officer, Varkala; have embraced Islam Religion from Hindu, Viswakarma Community, with a new name Hasna B S. Hereafter I will be a member of Islam Religion and will be known by the name Hasna B S only and will sign accordingly.

This change will come into effect in all records related to me.

Varkala,  
18-2-2021.

SREELEKSHMY B S



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Babu Asari G, Padmavilasam, TC 21/79C, Vettiyara P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 603, holder of Extract of Admission Register with Admission No. 315, date of Admission 19-5-1977, issued by the Headmistress, Govt. H.S, Navaikulam; also known as Babu Asari in the Electoral Identity Card No. JMR1538628, dated 23-10-2015, issued by the Electoral Registration Officer, Varkala Constituency; Ration Card No. 1171075301 (Sl. No. 3), dated 18-11-2019, issued by Taluk Supply Officer, Varkala; and known as Babu Ashari in the S S L C Certificate No. N 289459 with Register No. 328171 of March 2013, of my daughter Revathy B S; S S L C Certificate No. N 289449 with Register No. 328181 of March 2013, of my daughter Sreelekshmy B S; Transfer Certificate No. 66982/2013-15 with Admission No.78034/7082/11/ARB/PVT/2013, issued by the State Co-ordinator, Kerala State Open School, of my daughter Revathy B S; Transfer Certificate No. 66993/2013-15 with Admission No. 78045/7082/11/ARB/PVT/2013, issued by the State Co-ordinator, Kerala State Open School, of my daughter Sreelekshmy B S; is one and the same person. I have embraced Islam Religion from Hindu, Viswakarama Community, with a new name Bilal. Hereafter I will be a member of Islam Religion and will be known by the name Bilal only.

This change will come into effect in all records related to me.

Varkala,  
18-2-2021.

\_\_\_\_\_  
BABU ASARI G

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aswathi O V, Poikavila Veedu, House No. 388, Ambalathumpana, Manamboor P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 611, holder of S S L C Certificate No. E 515737 with Register No. 530766 of June 2005; Driving Licence No. 15/824/2013, dated 23-3-2013, issued by LA, Thiruvananthapuram; and known as Aswathi in the Ration Card No. 1171045067 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Varkala; is one and the same person. I have embraced Islam from Hindu, Vannan Community vide Discharge Certificate No. 91/11, Renewed date 14-1-2021, issued from the Maunathul Islam Association, Ponnani, with a new name Fathima. Hereafter I will be a member of Islam Religion and will be known by the name Fathima only and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,  
18-2-2021.

\_\_\_\_\_  
ASWATHI O V

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Selvaraj V, Kuzhivilakathu Veedu, Aruvikkuzhi, Veeranakavu P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572; holder of Extract of Admission Register with Admission No. 8169, date of Admission 28-5-1982, issued by the Headmaster, Govt. Vocational Higher Secondary School, Veeranakavu; also known as Suku in the Ration Card No. 1170015432 (Sl. No. 5), dated 15-3-2017, issued by Taluk Supply Officer, Kattakada; and known as Suku V in the S S L C Certificate No. L 045285 with Register No. 110147 of March 2011, of my son James Vargheese; S S L C Certificate No. P 142413 with Register No. 560870 of March 2014, of my daughter Helen Varghese; is one and the same person. Hereafter I will be known by the name Suku V only and will sign accordingly.

This change will come into effect in all records related to me.

Kattakada,  
8-2-2021.

\_\_\_\_\_  
SELVARAJ V

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Surendran J, Valiyavila Puthen Veedu, House No. 118, Amachal P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, holder of Extract of Admission Register with Admission No. 6837, date of Admission 3-6-1976, issued by the Headmistress, G.H.S. Plavoor, Amachal; have embraced Hinduism from Cheramar, Christian Community, with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Kattakada,  
17-2-2021.

\_\_\_\_\_  
SURENDRAN J

## NOTIFICATION

I, Aabhiya Sujan, Sankara Vilasam, Moozhiyil, Mandapathinkadavu, Ottasekharamangalam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Muslim, Islam in my S S L C Certificate No. M 337956 with Register No. 561846 of March 2012, is corrected as Hindu, Ezhava vide Certificate No. A5/22237/19/D Dis, dated 16-2-2021, issued by the Tahsildar, Taluk Office, Kattakada.

This change will come into effect in all records related to me.

Kattakada,  
3-3-2021.

\_\_\_\_\_  
AABHIYA SUJAN

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ani. S, Mankarakonam Pezhuvila Puthen Veedu, Veeranakavu P. O., Kattakada Taluk, Thiruvananthapuram District, holder of Abstract of School Admission Register with Admission No. 1869, date of Admission 19-6-1986, issued from Government L. P. School, Neduvantharatta, have embraced Hinduism from Christian, Cheramar Community with the same name.

It is further notified that my minor son Abhijith A. R, holder of School Certificate with Admission No. 15227, date of Admission 31-8-2018, issued by the Headmaster, Government Vocational Higher Secondary School, Veeranakavu, and my another minor son Abhiram A. R, holder of School Certificate with Admission No. 15226, date of Admission 31-8-2018, issued by the Headmaster, Government Vocational Higher Secondary School, Veeranakavu, have embraced Hinduism from Christian, Cheramar Community with the same names. Hereafter we will be members of Hindu, Cheramar Community.

The above changes will come into effect in all records related to us.

Veeranakavu,  
20-2-2021.

ANI. S

## NOTIFICATION

I, Murukan. K, Velikkattu Thekkathil, Kandachira, Perinad P. O., Panayam Village, Kollam Taluk, Kollam District, Pin-691 601, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in my Abstract of School Admission Register with Admission Number 1233, date of Admission 18-5-1978 issued by Headmistress, TKDM. Govt. H.S, Uliyacovil, Kollam as Hindu, Chettiar is Corrected as Hindu, Vanika Vaisya vide Community Certificate No. 5645/19/A5/K.Dis. dated 15-7-2019 issued by the Tahsildar, Taluk Office, Kollam.

This correction will come into effect in all records related to me.

Kollam,  
25-1-2021.

MURUKAN.K

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Molly. S, Kadapuram Purambokku, Shalom Nagar-66, Pallithottam P. O., Kollam, Kerala-691 006, holder of SSLC No. N270016 with Register No. 155332 of March 2013, in the Birth Certificate Register No. 4655, date of Registration 27-4-1998 issued by the Registrar of Births and Deaths, Quilon Municipality known as Molly (Sl. No. 2) in Ration Card No. 1207204721 dated 15-3-2017 issued by Taluk Supply Officer, Kollam, is one and the same person. Hereafter I have changed my name as Jincy.S and will sign accordingly.

This change will come into effect in all records related to me.

Kollam,  
27-1-2021.

MOLLY. S

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sushama. S, Oottukuzhi, Kurumandal B, Paravoor P. O., Kollam District, Pin-691 301, holder of SSLC Certificate No. Q 248023 with Register No. 164627 of March 2015; Higher Secondary Examination Certificate No. HSE 2/2017/041389 with Register No. 4041891 of March 2017, known as Sushama, in the Ration Card No. 1207103106 (Sl. No. 3) issued on 15-3-2017 by the City Rationing Officer, Kollam, and known as Sushamma. S, in the Birth Certificate with Registration No. 8808/00, date of Registration 20-7-2000 issued by the Registrar of Births and Deaths, Thiruvananthapuram Corporation is the one and the same person. Hereafter I have changed my name as Sushara. S and will sign accordingly.

This change will come into effect in all records related to me.

Kollam,  
29-1-2021.

SUSHAMA. S

## NOTIFICATION

I, Vineetha Vijayan, V & V Bhavanam, Chathinamkulam, Chandanathope P. O., Kollam Pin-691 014, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S.S.L.C. (Duplicate) No. L 424583 with Register No. 159101 of March 2011 as Hindu-Chettiyar is corrected as Hindu-Vanika Vaisya vide Community Certificate No. 19034/18/B7/K. Dis. dated 25-9-2018 issued by Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Kollam,  
3-2-2021.

VINEETHA VIJAYAN

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Latheefa, A, Thennalavadakkathil Colony, Pavumba South, Thazhava, Karunagapally Taluk, Kollam District Pin-690 574, holder of the S.S.L.C. Book No. A 213243 with Register No. 475417 of March 1989, in the Driving Licence No. 31/2116/2015 dated 20-4-2015 issued by the Asst. LA, Mavelikkara in the PAN Card No. AKXPL4977C issued from the Income Tax Department, Government of India, in the Kerala Cashew Workers Relief and Welfare Fund Scheme 1988 Identity Card with Registration No. 03/04/08/0548 issued from the Kerala Cashew Workers Relief and Welfare Fund Board, Employees State Insurance e-Pehchan Card with Insurance No. 4810339833 date of Registration 24-2-2015 issued from the Employees State Insurance Corporation, in the Ration Card No. 1210067414 dated 1-1-2020 issued from the Taluk Supply Office, Karunagapally known as Latheefa in the Employees Provident Fund Universal Account No. 100807861077 issued from the Employees Provident Fund Organisation, Health Card No. PBWIGQKGT issued from the National Health Authority Kerala and known as Sheeja in the SSLC No. K 022366 with Register No. 504917 of March 2010 of my son Syam Sankar is one and the same person. Hereafter I have changed my name as Sheeja. A and will sign accordingly.

This change will come into effect in all records related to me.

Pavumba,  
29-1-2021.

\_\_\_\_\_  
LATHEEFA, A

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that, I, Lahulam.T, Vadakkevedu, Pandarathuruthu, Cheriazheekal P. O., Karunagappally, Kollam District, Pin-690 573, holder of S.S.L.C. Book No. F 372385 with Register No. 147645 of March 1993, in the Employment Exchange Identity Card Registration No. W 2200/09 dated 4-6-2009 issued by Employment Officer, Karunagappally, known as Vyakulam, in the Election Identity Card No. MTS1060284 dated 23-10-2015 issued by the Electoral Registration Officer, Karunagappally, LA Constituency, in the Ration Card No. 1210122743 dated 15-3-2017 issued by the Taluk Supply Officer, Karunagappally, is one and the same person. Hereafter I will be known by the name Vyakulam only.

This change will come into effect in all records related to me.

Cheriazheekal,  
27-1-2021.

\_\_\_\_\_  
LAHULAM. T

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, S G Bijo, Sreebhavan, Kadakkal P.O., Kottarakkara Taluk, Kollam District, Pin-691 536; holder of Secondary School Examination Certificate with Registration No. T117/42596/0011 Roll No. 4331914, dated 3-6-2017, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Senior School Certificate Examination, 2019 with Registration No. T219/42145/0035, Roll No. 4800949, dated 2-5-2019, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Birth Certificate with Registration No. 2391/2001, date of Registration 20-9-2001, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; Ration Card No. 1103192832 (Sl. No. 2), dated 6-12-2019, issued by Taluk Supply Officer, Thiruvananthapuram; and known as Bijo S G in the Driving Licence No. KL 15 20190004503, date of issue 22-10-2019, issued by RTO, National Sector; is one and the same person. Hereafter I will be known by the name Bijo S G only.

This change will come into effect in all records related to me.

Kottarakkara,  
7-1-2021.

\_\_\_\_\_  
S G BUO

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Iswarya Raj G residing at Iswarya Nivas, Eranoor, Panaveli P.O., Kottarakkara Taluk, Kollam Dist., Kerala, Pin-691 532, holder of SSLC Book B No. 465949 and Registration No. 582223 of March 2001 issued by Government of Kerala, General Education Department, known as Iswarya Raj.G in the Election ID Card No. JMP3533395 issued by the Electoral Registration Officer, Pathanapuram Assembly Constituency, in the PAN Card No. ACIPI3695K issued by the Income Tax Department and in the Ration Card No. 1208099248 issued by Taluk Supply Officer, Kottarakkara dated 15-3-2017 also Known as Aiswarya Raj in the Army Combined Certificate of Discharge and Recommendation for Civil Employment Combatants Serial No. 14841277L/Apr/2020 issued by the Senior Record Officer, ASC Records and in the Pension Payment Order issued by the Office of the Principal Controller of Defence Accounts (Pensions) with Pension Payment Order No. 180202002903 issued to my husband Ex No. 14841277L, Sepoy ACP-1 Arun Prem is one and the same person. Hereafter I will be known by the name Iswarya Raj G.

This change will come into effect in all records related to me.

Kollam.

\_\_\_\_\_  
ISWARYA RAJ G

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Johnson. R Mundakathil Ebenezer, Poredom P. O., Chadayamangalam, Kottarakkara Taluk, Kollam Dist, Kerala, Pin-691 534, holder of SSLC Book No. K 150007 and Registration No. 525808 of March 1998 issued by Department of General Education Kerala State known as Johnson. R in the Election ID Card No. FWD2501617 issued by the Electoral Registration Officer, No. 122 Chadayamangalam Assembly Constituency; in the PAN Card No. AIFPR3847M issued by the Income Tax Department and in the Ration Card No. 1208067032 issued by Taluk Supply Officer, Kottarakkara dated 15-3-2017, also known as Jonhson R in the Army Combined Certificate of Discharge and Recommendation for Civil Employment COMBATANTS, Discharge Book Ser No. 14831139W/Apr/2020 issued by Senior Record Officer, ASC Records (South) and in the Pension Payment Order issued by the Office of the Principal Controller of Defence Accounts (Pensions) Allahabad with Pension Payment Order No. 180202002970 issued to me is one and the same person. Hereafter I will be known by the name Johnson R.

This change will come into effect in all records related to me.

Kollam.

JOHNSON. R

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nainan.K Residing at Mundakathil Ebenezer, Poredom P.O., Chadayamangalam, Kottarakkara Taluk, Kollam Dist, Kerala, Pin-691 534, holder of Extract of Admission Register with Admission No. 247 dated 27-5-1963 issued by NSS.HSS Madavoor, Kollam Dist., Kerala, known as Nainan Rajan in the PAN Card No. CBGPN0695D issued by the Income Tax Department; known as Rajan N in the Election ID Card No. XIL1111475 issued by the Electoral Registration Officer No. 122 Chadayamangalam Assembly Constituency; known as Nainan N in the Ration Card No. 1208067032 issued by Taluk Supply Officer, Kottarakkara dated 15-3-2017 and also known as N. Rajan in the Army Combined Certificate of Discharge and Recommendation for Civil Employment COMBATANTS,

Discharge Book Ser No. 14831139W/Apr/2020 issued by Senior Record Officer, ASC Records (South) to my son Ex No. 14831139W, Sepoy ACP-II Johnson R is one and the same person Hereafter I will be known by the name Rajan. N.

This change will come into effect in all records related to me.

Kollam.

NAINAN. K

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chinnu Babu, Vidyabhavan, Melila P. O., Melila, Kollam, Pin-691 508, holder of S.S.L.C. No. K-549557 with Register No. 479677 of March 2010, in the Birth Certificate with Registration No. 1352/1994 date of Registration 1-6-1994 issued by the Registrar of Births and Deaths, Punalur Municipality and in the Marriage Certificate No. 1015/2020 with Registration date 4-1-2021 issued by Local Registrar of Marriages (Common) Thalavoor Grama Panchayath, in the Ration Card No. 120815307(Sl. No. 2) dated 9-8-2019 issued by the Taluk Supply Officer Kottarakkara, in the Driving Licence No. KL24 20170008741 issued date 21-11-2017 issued by Licencing Authority SRTO Kottarakkara, in the Senior Secondary School Examination Marks Statement with Serial No. A/20 044920 REG06/144890 AINO 090020, Roll No. 090020193051 issued by Director (Evaluation) National Institute of Open Schooling issued date 5-8-2020, in the Senior Secondary School Examination in Provision Certificate with Serial No. A/20 040703, REG06/140682, AINO 090020, Roll No. 090020193051 issued by Deputy Director (Evaluation) National Institute of Open Schooling issued date 5-8-2020, Migration-CUM-Transfer/Certificate with S. No. A/20 040734 Reg. 06/140682 AINO 090020, Roll No. 090020193051 issued by Deputy Director (Evaluation) National Institute of Open Schooling issued date 5-8-2020. I have changed my name as Malavika Surjith consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Kollam,

2-2-2021.

CHINNU BABU



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Y. Rejimon, Thunduvila Veedu, House No. 418, Chengamanadu P. O., Kottarakkara Taluk, Kollam Dist., Pin-691 557, holder of SSC Book No. A312847 with Register No. 261688 of March 1987, known as Rejimon Yohannan, in the Passport No. N4973890 date of issue 19-11-2015 issued by Passport Office, Trivandrum known as Rejimon. Y, in the Driving Licence No. 24/2340/2010 dated 21-8-2013 issued by Asst. LA, Kottarakkara, known as Reji Yohannan in the Permanent Account Number ABTPY5783G issued from Income Tax Department, Government of India, Electoral Identity Card No. AJE0031021 dated 15-9-2008 issued by Electoral Registration Officer, Pathanapuram LA Constituency, in the All India Secondary School Examination 2018 Mark Statement S.No. SSE/2018 1812166 with Roll No. 4311200 dated 29-5-2018 issued by the Controller of Examination, Central Board of Secondary Education of my daughter Riya Reji known as Y. Reji, in the Birth Certificate of my daughter Reeba Reji with Registration No. 2767/2007, date of Registration 9-8-2007 issued by the Sub Registrar of Births and Deaths, Kottarakkara Grama Panchayat and also known as Reji, in the Ration Card No. 1208000221 (Sl. No. 04) issued by Taluk Supply Office, Kottarakkara is one and the same person. Hereafter I will be known by the name Reji Yohannan only and will sign accordingly.

This change will come into effect in all records related to me.

Y. REJIMON

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mano. M, Chettiarayath House, Padinjatta Kizhakkathil, Sooranad P. O., Kunnathoor Taluk, Kollam District, Pin-690 561, holder of SSLC No. N238205 with Register No. 169928 of March 2013, Higher Secondary Examination Certificate No. HSE 2/2015/513041 with Register No. 2046592 of June 2015 (Say), issued from Board of Higher Secondary Examination, Government of Kerala, National Trade Certificate No. 1732204784 with Roll No. 00160832013816, dated 19-6-2018, issued from National Council for Vocational Training, Ministry of Skill Development and Entrepreneurship, Government of India; Birth Certificate with Registration No. 1344/97, date of Registration 5-5-1997 issued by the Registration of Births and Deaths, Pandalam Grama Panchayath; NCC Certificate No. KER/JA/10/19449, dated 30-6-2012, issued by the Wing Commander, Commanding Officer, 1 Kerala Air Sqn NCC, Thiruvananthapuram; Driving Licence No. 61/1787/2017, dated 16-6-2017 issued by the Asst. LA, Kunnathoor, Indian Army Discharge Certificate No. 0680/2007 with Service No. 15307178K, dated 31-8-2007, issued from Depot Battalion, (Demob) Madras Engineers Groups and Centre Bangalore, of my father Manuel. Y (Manu) Electoral Identity Card

No. NRN0826420, dated 9-1-2016, issued by the Electoral Registration Officer, Kunnathur Assembly Constituency; Ration Card No. 1211012591 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Kunnathur, have changed my name as Kannan. M and will sign accordingly.

This change will come into effect in all records related to me.

Sooranad North,  
28-1-2021.

MANO. M

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Gopalakrishnan G, Manoj Bhavanam, House No. 8/415, Naduvilakkara, West Kallada P. O., Kunnathoor Taluk, Kollam District, Pin-691 500, holder of S.S.L.C. No. L 464870 with Register No. 143965 of March 2011, Birth Certificate No. B0020176-95093011844 with Registration No. 226/1995, date of Registration 30-9-1995 issued by the Health Inspector G.R.I, Registrar of Births & Deaths, South Paravur Municipality, Kollam, Electoral Identity Card No. NRN0883546, dated 29-5-2018, issued by the Electoral Registration Officer, Kunnathur LA Constituency and known as Gopalakrishnan in the Ration Card No. 1211018140 (Sl. No. 2) dated 15-3-2017, issued by the Taluk Supply Officer, Kunnathoor, is one and the same person. Hereafter I have changed my name as Gopukrishnan G.

This change will come into effect in all records related to me.

Kunnathoor,  
11-1-2021.

GOPALAKRISHNAN G

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Deenamma. K.C, residing at Lesona, Netaji Road, Punalur P. O. & Taluk Kollam, Dist. Kerala, Pin-691 305, holder of Extract of School Register with Admission No. 4409 dated 23-5-1956 issued by St. Stephen's High School, Pathanapuram known as Deenamma Johnson in the Election ID Card No. KL/17/115/030310 issued by the Electoral Registration Officer for Punalur Constituency and in the Ration Card No 1272044467 issued by the Taluk Supply Officer, Punalur also known as Deena Johnson in the Pension Payment Order issued by the Office of the Chief Controller of Defence Accounts (Pensions) Allahabad with Pension Payment Order No. N/JN/204/93 issued to my husband Ex 44660, CPO T.V. Johnson is one and the same person. Hereafter I will be known by the name Deenamma Johnson in consequent on marriage.

These changes will come into effect in all records related to me.

Kollam.

DEENAMMA K. C

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Anju Kuttappan, Mallasseril Leksham Veedu, Kurungazha P. O., Pullad, Pathanamthitta-689 548, holder of S.S.L.C. No. M 188561 with Register Number 483513 of March 2012, have embraced Christianity from Hindu, Sambava Community vide Baptism Certificate with Membership No. 09/36 dated 1-1-2021 issued from All Saints CMS Anglican Church, Chirayirambu P. O., Maramon, Pathanamthitta with the same name. Hereafter I will be a member of Christian Religion.

This change will come into effect in all records related to me.

Kurangazha,  
29-1-2021.

ANJU KUTTAPPAN

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Roisy Varughese, Madukkolil Ebenezer Grace Cottage, Eraviperoor P. O., Thiruvalla, Pathanamthitta-689 542, holder of S.S.L.C. Book No. E 793454 with Register No. 44133 of 1985 March, Electoral Identity Card No. IOZ0119867 dated 23-10-2015 issued by Electoral Registration Officer, Aranmula Constituency, PAN Card No. APXPV9256M issued from Income Tax Department, Govt. of India, Driving Licence No. 28/346/2009 dated 21-5-2020 issued by Assistant LA, Thiruvalla, Passport No. U6406841 dated 30-1-2020 issued by Deputy Passport Officer, Regional Passport Office, Kochi, in the Ration Card No. 1313059197 dated 22-1-2020 issued by Taluk Supply Officer, Thiruvalla, also known as Roisy Varghese in the Marriage Certificate with Registration No. 64/2010, date of Registration 10-2-2010 issued by Local Registrar, Kozhencherry Grama Panchayat and also known as Roisy Thomas in the Birth Certificate with Registration No. 27/96, date of Registration 6-2-1996 of my daughter Vincy Thomas issued by Registrar of Births and Deaths, Aranmula Grama Panchayat and in the Birth Certificate with Registration No. 810/2001, date of Registration 17-4-2001 of my son Vivek Mathew Thomas issued by Registrar of Births and Deaths, Kozhencherry Grama Panchayat is one and the same person. Hereafter I will be known by the name Roisy Thomas only consequent on my marriage.

This change will come into effect in all records related to me.

Eraviperoor,  
3-2-2021.

ROISY VARUGHESE

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Prince, Kunnumpurathu, Vaipur P. O., Pathanamthitta-689 588, holder of S.S.L.C. No. P 440907 with Register Number 477055 of March 2014, Higher Secondary Examination Certificate with Certificate No. HSE 5/2016/083237 with Register Number 3083381 of March 2016 issued by Secretary, Board of Higher Secondary Examination, Govt. of Kerala, Birth Certificate with Registration No. CZ 1998 616, date of Registration 16-1-1998 issued by Registrar and Medical Officer of Health, Surat Municipal Corporation, Govt. of Gujarat, Electoral Identity Card No. TFV 0680637 dated 7-4-2016 issued by Electoral Registration Officer, Ranni Assembly Constituency, Passport No. U4565269 dated 25-6-2020 issued by Deputy Passport Officer, Regional Passport Office, Kochi, Driving Licence No. 28/1980/2017 dated 21-7-2017 issued by Assistant LA, Mallappally and in the Ration Card No. 1316039723 (Sl. No. 4) dated 15-3-2017 issued by Taluk Supply Officer, Mallappally have changed my name as Prince Joy.

This change will come into effect in all records related to me.

Vaipur,  
30-1-2021.

PRINCE

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Harikuttan. A, Thekkottu Charinjathil, Poozhikkad, Kudassanad P. O., Pathanamthitta-689 512, holder of S.S.L.C. No. G 073057 with Register Number 201420 of March 2007, Electoral Identity Card No. TJX0126862 dated 16-8-2010 issued by Electoral Registration Officer, Adoor LA Constituency, Driving Licence No. 26/191/2013 dated 16-1-2013 issued by Assistant LA, Adoor, National Certificate in Modular Employable Skills No. CHN-00802043 dated 6-1-2014 issued by Regional Director, National Council for Vocational Training, Ministry of Labour and Employment, Govt. of India, Training Certificate with No. 8053 dated 8-10-2013 issued from Ministry of Micro, Small and Medium Enterprises, Govt. of India, have changed my name as Arunkumar. A and will sign accordingly.

This change will come into effect in all records related to me.

Poozhikkad,  
30-1-2021.

HARIKUTTAN. A

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Syamlal P. S, Pokkalayil House, Kaithavana, Sanathanapuram P. O., Alappuzha, Pin-688 003, holder of S. S. L. C. Book No. 001394 with Register No. 12764 of March 1976, Indian Navy Sailor's Service and Discharge Certificate No. 5406, issued from Release Centre, Indian Navy; also known as Syam Lal in the Election Identity Card No. KL/15/100/291440, dated 7-10-1998, issued by the Electoral Registration Officer, Alappuzha LA Constituency; in PAN Card No. BMQPS5644P, issued from Income Tax Department, Government of India; also as Shyamlal P. S in the Driving Licence No. 4/384/2000, dated 19-4-2016 issued from Asst. Licensing Authority, Alappuzha; also as P. S. Syamlal in Ration Card No. 1418090245, dated 15-3-2017 issued by Taluk Supply Officer, Ambalapuzha and also as Shyamlal Pokkalayil Sreedharan in Passport No. K8010649, dated 5-3-2013 issued from Regional Passport Office, Cochin, is one and the same person. Hereafter I will be known by the name Shyamlal P. S. only.

This change will come into effect in all records related to me.

Alappuzha,  
12-2-2021.

SYAMLAL P. S

## NOTIFICATION

I, Joseph V, Thekke Kottampurathu, Vayalar P. O., Cherthala, do hereby notify for the information of all authorities concerned and the public that my daughter Anna Lizabath Joseph holder of Birth Certificate with Register No. 7385/2005, date of Registration 16-11-2005 issued from Alappuzha Municipality, also known as Anna Lizabeth Joseph in the Extract of the School Admission Register with the Admission No. 21072, date of Admission 06/2016 issued by the Principal of St. Mary's GHSS Cherthala is one and the same person. Hereafter she will be known by the name Anna Lizabeth Joseph only.

This change will come into effect all records related to her.

Vayalar,  
5-2-2021.

JOSEPH V

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Unnikkuttan K N, Kozhippattu, Ezhupunna South P. O., Cherthala, Alappuzha Dist., Pin-688537, holder of SSLC No. H310540 with Register No. 429503 of March 2008 and also known as Unnikkuttan in Ration Card No. 1417024637, dated 15-3-2017 issued by Taluk Supply Officer, Cherthala is one and the same person. Hereafter I have changed my name as Unni. K. Nadesan.

This change will come into effect in all records related to me.

Ezhupunna,  
10-2-2021.

UNNIKUTTAN K N

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajimol.V. O, Ambeerathu, Eramallikara P. O., Chengannur, Alappuzha Dist., Pin-689 109, now working as Office Attendant Gr. I (HG) with PEN 251433 at Devaswom Board Higher Secondary School, Parumala, holder of SSLC Book No. E 174090 with Register No. 139972 of March 1992, Higher Secondary Examination Certificate No. HSEE 11/2018/101910 with Register No. 1701918 of November 2018 issued from Board of Higher Secondary Examination, Govt. of Kerala, Certificate in Library and Information Science Course Marks Statement Sl. No. 293 with Register No. 12727 of Aug. 2019 issued from Centre for Adult, Continuing Education and Extension, University of Kerala, Election Identity Card No. DWW1060813 dated 26-10-2017 issued by the Electoral Registration Officer, Chengannur L.A Constituency, Driving Licence No. 27/2743/2007, dated 22-10-2007 issued by Asst. Licensing Authority, Thiruvalla, PAN Card No. AFZPU0914M issued from Income Tax Department Govt. of India, Ration Card No. 1422036718 dated 15-3-2017 issued by Taluk Supply Officer, Chengannur; mentioned in the Birth Certificates of my children Soorej. S (Registration No. 194/99, date of Registration 2-3-1999) and Karthik.S (Registration No. 711/02, date of Registration 2-9-2002) both issued from Chengannur Municipality; in the SSLC's of my children Soorej. S (No. Q 257033 with Register No. 175797 of March 2015) and Karthik. S (No. T412083 with Register No. 556972 of March 2018) and also known as Raji in the Marriage Certificate with Register No. 12/98 dated 23-11-2007 issued on Thiruvandoor Grama Panchayat is one and the same person. Hereafter I have changed my name as Raji V. U.

This change will come into effect in all records related to me.

Thiruvandoor,  
10-2-2021.

RAJIMOL. V. O

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jineesha. K. M, Puthuparambil, Thampakachuvadu, North Aryad P. O, Alappuzha, Pin-688 538 have changed the name of my minor son Nisanth Ramesh, holder of Birth Certificate with Registration No. 7404/2006, date of Registration 18-9-2006 issued from Alappuzha Municipality, Extract of School Admission Register with Admission No.16664 date of Admission 1-6-2016 issued from Govt. High School, Aryad and my another minor daughter Nimisha Ramesh, holder of Birth Certificate with Registration No. 685/2008 date of Registration 31-1-2008 issued from Alappuzha Municipality, Extract of School Admission Register with Admission No. 16781, date of Admission 23-5-2018 issued from Govt. High School, Aryad, have embraced Islam Religion from Hindu/Viswakarma Community with the names Nishad and Afsana respectively. Hereafter they will be members of Islam Religion and have changed the name of Nisanth Ramesh as Nishad. J and Nimisha Ramesh as Afsana. J.

It is further notified that my another minor son Nidhin Ramesh holder of Birth Certificate with Registration No. 8524/2009 date of Registration 4-12-2009 issued from Alappuzha Municipality and also known as Nithin Ramesh in the Extract of School Admission Register with Admission No. 16875, date of Admission 13-5-2019 issued from Govt. High School, Aryad is one and the same person. He has embraced Islam Religion from Hindu/Viswakarma Community with the name Jasim. Hereafter he will be a member of Islam Religion and have changed his name as Jasim. J.

The above changes will come into effect in all records related to them.

North Aryad, \_\_\_\_\_ JINEESHA. K. M

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I Saranya T. P, Kunumpurathu House, Thazhathangady P. O., Kottayam, Pin-686 005, holder of SSLC No. H342837 with Register No. 420764 of March 2008 have embraced Christianity from Hindu, Viswakarma Community as per Baptism Certificate with Reg. No. 1/67, dated 24-11-2020, Baptised on 25-8-2019, issued by Vicar St. Mary's Malankara Catholic Church, Kumarakom with the name Saranya T. P (Hanna). Hereafter I will be a member of Christian Religion and will be known by the name Saranya T. P only.

This change will come into effect in all records related to me.

Thazhathangady, \_\_\_\_\_ SARANYA T. P  
10-2-2021.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rose N.V, Thottuvelil House, Ithithanam P. O. Changanacherry Taluk, Kottayam, Pin-686 535, holder of Extract of School Admission Register with Admission No. 2355, date of Admission 25-5-1962, issued by Headmistress, Little Flower Girls High School, Pulincunnee, Marriage Certificate with Registration No. 144/2020, date of Registration 20-11-2020, issued by Local Registrar, Kurichy Grama Panchayat and as Rosamma Thomas in the Passport No. J 8098558, date of issue 3-10-2011, issued by Regional Passport Officer, Cochin, Ration Card No. 1524033188 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry and also known as Rosamma in the Election Identity Card No. ZDM0626457, dated 22-10-2015, issued by Electoral Registration Officer, Changanacherry LA Constituency is one and the same person. Hereafter I will be known by the name Rosamma Thomas only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Ithithanam, \_\_\_\_\_ ROSE N.V  
10-2-2021.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mariamma O. M, Koravelil House, Perumbadavam P. O., Avarma, Vaikom Taluk, Kottayam, Pin - 686 665, holder of SSLC Book No. 999399 with Register No. 258453 of March 1981 and as Chithira in the Election Identity Card No. AUM0495317, dated 20-9-2015, issued by Electoral Registration Officer, Kaduthuruthy LA Constituency, Ration Card No. 1525028792 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Vaikom, in the All India Secondary School Examination 2007 Marks Statement of my daughter Revathy Revi with S. No. 2010 024115, Roll No. 4132008, dated 28-5-2007 issued from Central Board of Secondary Education Delhi, and as O. M. Mary in the Marriage Certificate No. 3/90, dated 18-6-1990, issued by Marriage Officer, Kaduthuruthy and also known as Chithira (Mary) in the Birth Certificate of my daughter Revathy Revi with Registration No. 355/92, date of Registration 6-5-1992, issued by Secretary & Registrar of Births and Deaths, Kaduthuruthy Grama Panchayat is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 1566/2020, dated 4-1-2020, issued from Village Officer, Mulakkulam. Hereafter I will be a member of Hindu, Cheramar Community and have changed my name as Chithira Revi consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Perumbadavam, \_\_\_\_\_ MARIAMMA O. M  
10-2-2021.



## NOTIFICATION

I, Silpa Mohan. K, Harisree Bhavan, Chirakkadavu East P. O., Kanjirappally Taluk, Kottayam, Pin-686 520, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu, Saiva Vellala in my SSLC No. C 405861 with Register No. 665063 of March 2002 is corrected as Hindu, Ezhava (Other Backward Community) vide Certificate No. K.Dis. 5363/2020/Cl, dated 24-11-2020, issued by Tahsildar, Kanjirappally.

This correction will come into effect in all records related to me.

Chirakkadavu East,  
8-2-2021.

SILPA MOHAN. K

## NOTIFICATION

I, Joji Philip, Vavelikunnel House, East Kaloor P. O., Thodupuzha Taluk, Idukki, Pin - 685 608, do hereby notify for the information of all authorities concerned and the public that my minor daughter Anna Joji, holder of Extract of School Admission Register with Admission No. 0679, date of Admission 28-5-2020, issued by Principal, Holy Family Public School, Thazhuvamkunnu P. O., Vellaramkallu, Birth Certificate with Registration No. 2939/2014, date of Registration 1-8-2014, issued by Registrar of Births and Deaths Thodupuzha Municipality, Ration Card No. 1628020022 (Sl. No. 2), dated 7-12-2019, issued by Taluk Supply Officer, Thodupuzha have changed her name as Anna Theresa Joji.

This change will come into effect in all records related to her.

East Kaloor,  
3-2-2021.

JOJI PHILIP

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jobin V. V, Valiyavila House, Karadikuzhi P. O., Peerumade Taluk, Idukki, Pin -685 531, holder of All India Secondary School Examination 2018 Marks Statement with S. No. SSE/2018/1824927, Roll No. 4329326, dated 29-5-2018, issued from Central Board of Secondary Education, Delhi, Higher Secondary Examination Certificate No. 226798 with Register No. 7128383 of March 2020, issued from Board of Higher Secondary Examinations, Thiruvananthapuram, Birth Certificate with Registration No. 938/2002, date of Registration 15-9-2002, issued by Secretary & Registrar of Birth & Death, Kumily Grama Panchayat, Ration Card No. 1631064674, dated 5-1-2019, issued by Taluk Supply Officer, Peerumade have changed my name as Ryaan Vincent and will sign accordingly.

This change will come into effect in all records related to me.

Karadikuzhi,  
1-2-2021.

JOBIN V. V

## NOTIFICATION

I, Vinod M. P, Moothasseril House, Peringassery P. O., Thodupuzha Taluk, Idukki, Pin - 685 595, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu, Mala - Araya in my SSLC Book No. E 289264 with Register No. 426613 of March 1985 is corrected as Hindu, Dheevara vide Certificate No. F1-427/2021/K.Dis, dated 15-1-2021, issued by Tahsildar, Thodupuzha.

This correction will come into effect in all records related to me.

Peringassery,  
10-2-2021

VINOD M. P

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Baby P. J., Pulikkal House, Erumathala P. O., Keezhmad, Muthirakkadu, Aluva Taluk, Ernakulam District, Pin- 683 112, holder of S.S.LC. Book No. G 209244 with Reg. No. 134108 of March 1990 issued by Secretary, Board of Public Examinations, Govt. of Kerala, in the Pre-Degree Examination Certificate with Reg. No. 8181 of April 1992 issued by Controller of Examinations, University of Calicut, in the Bachelor of Commerce Degree Certificate with Reg. No. 18322 of April 1996 issued by Vice Chancellor, Calicut University, in the Master of Commerce Certificate with Reg. No. 6584 of April 2006 issued by Vice Chancellor, University of Calicut, in the Degree of Bachelor of Education Certificate with Reg. No. 132096 of September 2008 issued by Vice Chancellor, Mahatma Gandhi University, in the Driving Licence Number 47/3583/2006 dated 20-6-2019 issued by Asst. Licencing Authority, Aluva, known as Baby (Mary Divya) in the Marriage Certificate with Ref. No. 18/2002 dated 12-2-2010 issued from St. Paul's Church, Manancherikunnu, Diocese of Kottapuram, known as Divya Shaji in the Birth Certificate with Registration No. 1355/2009 date of Registration 17-4-2009 issued by Registrar of Births and Deaths, Aluva Municipality of my son Ajil P. S., known as Divya in the Birth Certificate with Registration No. 99/2003 date of Registration 14-8-2003 issued by Registrar of Births and Deaths, Mala Grama Panchayath of my daughter Sneha Shaji and in the Secondary School Examination Marks Statement cum Certificate S.No. SSE/2019/0382456 dated 6-5-2019 with Roll No. 4342426 issued by Controller of Examinations, Central Board of Secondary Education Delhi of my daughter Sneha Shaji also known as Baby in the Election Identity Card No. KL/10/069/183446 dated 18-11-1997 issued by Electoral Registration Officer, Vadakkekara Constituency is one and the same person. Hereafter I have changed my name as Divya P. J. and will sign accordingly.

This change will come into effect in all records related to me.

Keezhmad,  
19-1-2021.

BABY P. J.

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Joshee Antony, Puthussery Alukka House, Master Avenue, Avenue Road, East Fort P. O., Thrissur Taluk, Thrissur District, Pin-680 005, holder of Extract of School Admission Register with Admission No. 7503 date of Admission 25-5-1976 issued by the Headmistress, Mar Thimotheus High School, Chelakkottukara, Thrissur, also known as Antony Joshee in the Indian Passport No. L7535473 issued on 10-3-2014 by the Regional Passport Officer, Cochin, as Alukka Antony Joshy in the PAN Card No. ABOPJ9285B issued by the Income Tax Department, Government of India, as Joshy in the Election Identity Card No. IDZ0181263 issued on 21-1-2011 by the Electoral Registration Officer, 67 Thrissur LA Constituency, in the Ration Card No. 1841210234 (at Serial No. 5) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur and as Joshe Antony in the Driving Licence No. 8/5059/1987 dated 24-6-2016 issued by the Asst. LA, Thrissur, is one and the same person. Hereafter I have changed my name as Joshy Alukka.

This change will come into effect in all records related to me.

Thrissur,  
26-10-2020.

JOSHEE ANTONY

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Divya. P. S, Asha Soudham, Chelat Lane, Aranattukara, Poothole P. O., Thrissur Taluk, Thrissur District, Pin-680 004, holder of S.S.L.C. No. F 003079 with Register No. 334541 of March 2006, in the Higher Secondary Examination Certificate No. HSE 318577 with Register No. 4207718 of March 2008 dated 15-5-2008 issued by the Secretary, Board of Higher Secondary Examinations, Government of Kerala, in the Bachelor of Technology Certificate with Register No. 70695 of May 2012 dated 21st January 2013 issued by the Vice-Chancellor, Mahatma Gandhi University, in the Birth Certificate with Registration No. 2980 date of Registration 6-12-1990 issued by the Registrar of Birth and Death, Corporation of Thrissur, in the Driving Licence No. 45/9979/2010 dated 14-9-2010 issued by the Asst. LA, Irinjalakuda, also known as Divya in the Election Identity Card No. TQL0050716 issued on 6-2-2009 by the Electoral Registration Officer, 071 Puthukkad LA Constituency, as Divya Paninjayath Sasidharan in the Marriage Certificate No. 25606/2012 with Registration No. 1797/2012 date of Registration 11-9-2012 issued by the Health Officer, Registrar of Common Marriages, Thrissur Corporation, as Rahul Divya in the Indian Passport No. K4635610 issued on 11-11-2012 by the Second Secretary(Consular),

Embassy of India, Muscat and as Divya Rahul in the Ration Card No. 1841254200 (at Serial No. 7) issued on 2-9-2019 by the Taluk Supply Officer, Thrissur, is one and the same person. Hereafter I will be known by the name Divya Rahul consequent on my marriage.

This change will come into effect in all records related to me.

Thrissur,  
5-2-2021.

DIVYA. P. S

## NOTIFICATION

I, Jinin. R.J, Pammathingal House, Thalikulam, Edassery P. O., Chavakkad Taluk, Thrissur District, Pin-680 569, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S.S.L.C. No. J 020293 with Register No. 327682 of March 2009, as Christian, Nadar is corrected as Christian-SIUC Nadar Vide Community Certificate No. A3-1025/2021/K.Dis. dated 5-2-2021 issued by the Tahsildar, Chavakkad.

This correction will come into effect in all records related to me.

Thalikulam,  
4-2-2021.

JININ. R.J

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreerag, Kanichiyil, House, Mullassery P. O. Chavakkad Taluk, Thrissur District, Pin-680 509, holder of Secondary School Examination Certificate S. No. SSE/2013 0844936, Registration No. M113/07505/0023 with Roll No. 4190480 dated 26-5-2013, issued by Controller of Examinations, Central Board of Secondary Education, Delhi, also known as Sreerag. K. S in the Higher Secondary Examination Certificate No. HSE 2/2015/234543 with Register No. 2228847 of March 2015 issued by the Secretary, Board of Higher Secondary Examination, Government of Kerala, Sreerag. K. S in the Election Identity Card No. SFQ0647784 issued on 9-1-2016 by the Electoral Registration Officer, Manalur LA Constituency, and also known as Sreerag in the Birth Certificate No. 6911/ZC/97 date of Registration 25-10-1997 issued by Registrar of Birth and Death Thrichur Municipality, in the Ration Card No. 1844027439 (at Serial No. 3) issued on 15-3-2017 by the Taluk Supply Officer, Chavakkad, is one and the same person. Hereafter I have changed my name as Sreerag. K. S only.

This change will come into effect in all records related to me.

Mullassery,  
2-2-2021.

SREERAG

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Muhammed Ramees A B, Aynikkal House, Chettuva, Kundaliyur P. O., Chavakkad Taluk, Thrissur District, Pin-680 616, holder of S.S.L.C. No. N 511771 with Register No. 321968 of March 2013, also known as Muhammed Ramees A M in the Birth Certificate with Registration No. 152/1998 date of Registration 24-8-1998 issued by the Registrar of Births & Deaths, Valapad Grama Panchayat, in the Driving Licence No. 46/1832/2017 dated 27-2-2017 issued by the Asst. LA, Guruvayur and as Muhammed Ramees in the Ration Card No. 1844091427 (at Serial No. 2) issued on 9-10-2019 by the Taluk Supply Officer, Chavakkad, is one and the same person. Hereafter I will be known by the name Muhammed Ramees. A. M only,

This change will come into effect in all records related to me.

Thrissur,  
2-2-2021.

MUHAMMED RAMEES A B

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Pushpavally. T. A, Padamcheri House, Mullathara, Guruvayoor P.O., Chavakkad Taluk, Thrissur District, Pin-680 101, holder of S.S.L.C. Book No. C 045257 with Register No. 143108 of March 1981, also known as Pushpavalli in the Election Identity Card No. KL/09/065/033365 issued on 10-8-1998 by the Electoral Registration Officer, for Guruvayur Constituency, in the Ration Card No.1844013365 (at Serial No.1) issued on 15-3-2017 by the Taluk Supply Officer, Chavakkad, as Deviprasad Pushpavally in the Indian Passport No. K0075860 issued on 6-3-2012 by the Regional Passport Officer Cochin, as Pushpavally Thamarath in the PAN Card No. BEAPP9024E issued by the Income Tax Department, Government of India and as Pushppavally in the Special Pension Forms with PEN/600/SP/Court Case/203184 dated 29 Dec. 2020 issued by the Commander, Senior Staff Officer (Pension) for Logistics Officer-in-Charge, of my husband P. Devi Prasad, is one and the same person. Hereafter I will be known by the name Pushpavally. T. A only.

This change will come into effect in all records related to me.

Guruvayoor,  
2-2-2021.

PUSHPAVALLY. T. A

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Fadil Mohammed, Kongannam Veettil House, Thoyakkavu P. O., Chavakkad Taluk, Thrissur District, Pin-680 513, holder of S.S.L.C. No. T 139075 with Register No. 456737 of March 2018, also known as Fadil Mohammed K. F in the Birth Certificate with Registration No. 398/02 date of Registration 19-9-2002 issued by the Registrar of Birth and Death, Corporation of Thrissur as Fadil in the Ration Card No. 1844030741 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Chavakkad and as Konganamveettil Feroz Fadil Mohammed in the Indian Passport No. S6925470 issued on 6-9-2018 by the Regional Passport Officer, Cochin, is one and the same person. Hereafter I will be known by the name Fadil Mohammed K.F only.

This change will come into effect in all records related to me.

Thoyakkavu,  
3-2-2021.

FADIL MOHAMMED

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Neeraj K S, Kundu House, Manappady (Via), Pavaratty P.O., Chavakkad Taluk, Thrissur District, Pin-680 507, holder of Extract of School Admission Register with Admission No. 24734 date of Admission 30-5-2009 issued by the Headmaster, St. Joseph's H.S.S.Pavaratty, in the Birth Certificate with Registration No.1673/1999 date of Registration 6-9-1999 issued by the Registrar of Births and Deaths, Kunnamkulam Municipality, also known as Niraj in the Secondary School Examination Provisional Certificate S. No.  $\frac{A}{20}$  041618 with Roll No. 400039152123 of April 2020, REG06/041618, AI-No. 400039 and Migration-Cum-Transfer Certificate issued by the Deputy Director (Evaluation) National Institute of Open Schooling, Govt. of India, as Niraj K S in the Driving Licence No. 46/9948/2018 dated 11-9-2018 issued by the Asst. LA, Guruvayur and as Neeraj in the Ration Card No. 1844150316 (at Serial No. 2) issued on 20-5-2020 by the Taluk Supply Officer, Chavakkad, is one and the same person. Hereafter I will be known by the name Neeraj. K.S only.

This change will come into effect in all records related to me.

Pavaratty,  
3-2-2021.

NEERAJ K S

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Annmariya, Keettikal House, Chemmunda, Karalam P. O., Mukundapuram Taluk, Thrissur District, Pin-680 711, holder of All India Secondary School Examination, 2018 Certificate S. No. SSE/2018/1538985 with Regn. No. T118/42434/0067, Roll No. 4348193 dated 29-5-2018 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, in the Higher Secondary Examination Certificate No. 291129 with Register No. 7195357 of March 2020 issued by the Secretary, Board of Higher Secondary Examinations, Government of Kerala, in the Birth Certificate with Registration No. 488/2002 date of Registration 16-9-2002 issued by the Secretary and Registrar of Births and Deaths, Kattoor Grama Panchayat, in the Ration Card No. 1843228238 (at Serial No. 3) issued on 31-8-2018 by the Taluk Supply Officer, Mukundapuram and also known as Annmariya Nelson in the PAN Card No. CJKPN3344P issued by the Income Tax Department, Government of India, is one and the same person. Hereafter I will be known by the name Annmariya Nelson only.

This change will come into effect in all records related to me.

Chemmunda,  
6-2-2021.

ANNMARIYA

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sundaran. P. S, Panayappilly House, Kondayoor, Pallur P. O., Talappilly Taluk, Thrissur District, Pin-679 532, holder of Standard X-Equivalency Examination Duplicate Certificate No. EE 23057 with Register No. 310768 of October 2010, in the Certificate No. 2/2008 dated 12-7-2008 issued by the President, Unnayi Warriar Smaraka Kalanilayam, Irinjalakuda, in the Driving Licence No. 48/1345/2016 dated 3-3-2016 issued by the Asst. LA, Wadakkancherry, in the Identity Card with Reg. No. 2017/5496 dated 22-12-2017 issued by the Employment Officer, Employment Exchange, Wadakkancherry, in the Marriage Certificate No. 1465/2020 with Registration No. 46/2020 date of Registration 22-5-2020 issued by the Local Registrar of Marriages (Common), Desamangalam Grama Panchayat, also known as Sundaran in the PAN Card No. IRBPS7465D issued by the Income Tax Department, Government of India, in the Election Identity Card No. ALK0108753 issued on 22-10-2015 by the Electoral Registration Officer,

61 Chelakkara Constituency, as Panayappilly Sreekumaran Sundaran in the Indian Passport No. N5539722 issued on 21-12-2015 by the Regional Passport Officer, Cochin and as Sundaran Sreejith in the Ration Card No.1842107533 (at Serial No. 3) issued on 11-2-2019 by the Taluk Supply Officer, Talappilly, is one and the same person. Hereafter I have changed my name as Sreejith. P. S.

This change will come into effect in all records related to me.

Kondayoor,  
4-2-2021.

SUNDARAN. P. S

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, M. M. Sareefa, Pukkayil Valappil House, Karikkad P. O., Kunnamkulam Taluk, Thrissur District, Pin-680 519, holder of Extract of School Admission Register with Admission No. 5583 date of Admission 20-5-1974 issued by the Headmistress, T.M.V.H.S.S. Perumpilavu, in the Marriage Certificate No. 2614/2017 with Registration No. 224/2017 date of Registration 6-12-2017 issued by the Registrar of Marriages (Common), Kadavallur Grama Panchayat, also known as Sareefa M M in the Election Identity Card No. IRE1493535 issued on 10-12-2019 by the Electoral Registration Officer, 62 Kunnamkulam Constituency, as Sareefa Mohamed in the PAN Card No. CYGPS2951C issued by the Income Tax Department, Government of India, in the Indian Passport No. R8028298 issued on 28-12-2017 by the Regional Passport Officer, Cochin, as Shereefamohamed in the Ration Card No. 1842010470 (at Serial No. 1) issued on 15-3-2017 by the Taluk Supply Officer, Talappilly, as M.M. Sherifa in the NAVPEN letter with No.104994-Z dated 29 January 2019 issued by the Captian, Sr. Staff Officer (Pension) for Logistics Officer-in-Charge, Naval Pension Office, Mankhurd, Mumbai, of my husband Abdulravuther Mohammed, is one and the same person. Hereafter I will be known by the name M.M. Sareefa only.

This change will come into effect in all records related to me.

Karikkad,  
4-2-2021.

M. M. SAREEFA



## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Abdul Kader C. A, Thevathu Valappil House, Ottapilavu, Korattikkara P. O., Kunnamkulam Taluk, Thrissur District, Pin-680 543, now working as Worker Gr. 1 in the O/o Assistant Engineer, Minor Irrigation Section, Trithala and holder of S.S.L.C. Book No.028605 with Register No. 170337 of March 1982, also known as Abdul Khader T A in the PAN Card No. CZVPA4481M issued by the Income Tax Department, Government of India, as Abdul Khader T A in the Election Identity Card No. IRE1418557 issued on 10-11-2020 by the Electoral Registration Officer, 62 Kunnamkulam Constituency, and as Abdul Khader in the Ration Card No. 1842011261 (at Serial No. 6) issued on 15-3-2017 by the Taluk Supply Officer, Talappilly, is one and the same person. Hereafter I have changed my name as Abdulkhader. T.A.

This change will come into effect in all records related to me.

Ottapilavu,  
1-2-2021.

ABDUL KADER C. A

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Smithab P. S, Poovathingal House, Thonnoorkara P.O., Chelakkara, Talappilly Taluk, Thrissur-680 586, holder of SSLC No. 397529 with Register No. 567060 of March 2002, in the Higher Secondary Examination Certificate No. HSE 0374551 with Register No. 1175362 of March 2004, Certificate No. HSE 0237486 with Register No. 1175362 of June 2004 (SAY) both the above Certificates issued from Board of Higher Secondary Examination, Govt. of Kerala, in the Driving Licence No. 48/120/2007 dated 3-3-2016 issued by the Asst. LA, Wadakkancherry, in the PAN Card No. JBEP54598K issued from Income Tax Department, Govt. of India, in the Marriage Certificate with Registration No. 187/2019, date of Registration 14-11-2019 issued by the Local Registrar of Marriage (Common) Vallathol Nagar Grama Panchayath, in the Birth Certificate of my daughter Saharsha P. S with Registration No. 205/2020 date of Registration 4-11-2020 issued by the Registrar of Births and Deaths, Chelakkara Grama Panchayat also known as Smithab in the Birth Certificate with Registration No. 595/1987 date of Registration 26-5-1987 issued by the Registrar of Births and Deaths, Chowannur Grama Panchayat, in the Election Identity Card No. GVQ1813393 dated 2-3-2006 issued by the Electoral Registration Officer, Chelakkara LA Constituency, in the

Ration Card No. 1842076102 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Talappilly, known as Smithab Poovathingal Somanadhan in the Passport No. P7922288 dated 10-3-2017 issued by the Regional Passport Officer, Regional Passport Office, Cochin is one and the same person. Hereafter I will be known by the name Smidhesh S. only and will sign accordingly.

This change will come into effect in all records related to me.

Thonnoorkara,  
2-2-2021.

SMITHAB P. S

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mini P. P., Kachapilly House, Kanjirapilly P. O., Chalakudy Taluk, Thrissur District, Pin-680 721, holder of S.S.L.C. Book No. B 185599 with Reg. No. 102322 of March 1989 issued by Secretary, Board of Public Examinations, Govt. of Kerala, known as Mini in the Ration Card No. 1875040289 dated 15-3-2017 issued from Taluk Supply Office, Chalakudy and in the Election Identity Card Number ZAG0426882 dated 17-6-2015 issued by Electoral Registration Officer, Chalakudy L.A. Constituency, in the Birth Certificate with Registration No. 84/98 date of Registration 12-2-1998 issued by Registrar of Births and Deaths, Koorkanchery Grama Panchayath of my daughter Mariya John, in the Birth Certificate with Registration No. 85/98 date of Registration 12-2-1998 issued by Registrar of Births and Deaths, Koorkanchery Grama Panchayath of my son Alex John and in the Birth Certificate with Registration No. 86/98 date of Registration 12-2-1998 issued by Registrar of Births and Deaths, Koorkanchery Grama Panchayath of my son Alwin John, known as Mini John in the S.S.L.C. Certificate No. P 196156 with Reg. No. 354320 of March 2014 issued by Secretary, Board of Public Examinations, Govt. of Kerala of my son Alex John, in the S.S.L.C. Certificate No. P 196181 with Reg. No. 354295 of March 2014 issued by Secretary, Board of Public Examinations, Govt. of Kerala of my daughter Mariya John, and in the S.S.L.C. Certificate No. P 333053 with Reg. No. 346649 of March 2014 issued by Secretary, Board of Public Examinations, Govt. of Kerala of my son Alwin John also known as Mini Yohannan in the Passport Number J 2118736 dated 3-3-2011 issued from Embassy of India, Doha (Qatar) of my husband Yohannan Kachapilly Ouseph is one and the same person. Hereafter I will be known by the name Mini P. P. only.

This change will come into effect in all records related to me.

Kanjirapilly,  
11-2-2021.

MINI P. P.

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Yohannan K. O., Kachapilly House, Kanjirapilly P. O., Chalakudy Taluk, Thrissur District, Pin-680 721, holder of S.S.L.C. Book No. C 021361 with Reg. No. 12027 of March 1984 issued by Secretary, Board of Public Examinations, Govt. of Kerala, known as Yohannan in the Ration Card No. 1875040289 dated 15-3-2017 issued from Taluk Supply Office, Chalakudy and in the Election Identity Card Number ZAG0426882 dated 17-6-2015 Issued by Electoral Registration Officer, Chalakudy L.A. Constituency of my wife Mini, known as Yohannan K Ouseph in the PAN Card No. COBPK3969P issued by Income Tax Department, Govt. of India, known as K O Yohannan in the S.S.L.C. Certificate No. P 196156 with Reg. No. 354320 of March 2014 issued by Secretary, Board of Public Examinations, Govt. of Kerala of my son Alex John, in the S.S.L.C. Certificate No. P 196181 with Reg. No. 354295 of March 2014 issued by Secretary, Board of Public Examinations, Govt. of Kerala of my daughter Mariya John, in the S.S.L.C. Certificate No. P 333053 with Reg. No. 346649 of March 2014 issued by Secretary, Board of Public Examinations, Govt. of Kerala of my son Alwin John, in the Birth Certificate with Registration No. 84/98 date of Registration 12-2-1998 issued by Registrar of Births and Deaths, Koorkanchery Grama Panchayath of my daughter Mariya John, in the Birth Certificate with Registration No. 85/98 date of Registration 12-2-1998 issued by Registrar of Births and Deaths, Koorkanchery Grama Panchayath of my son Alex John and in the Birth Certificate with Registration No. 86/98 date of Registration 12-2-1998 issued by Registrar of Births and Deaths, Koorkanchery Grama Panchayath of my son Alwin John also known as Yohannan Kachapilly Ouseph in the Passport Number J2118736 dated 3-3-2011 issued from Embassy of India, Doha (Qatar) is one and the same person. Hereafter I will be known by the name Yohannan K. O. only.

This change will come into effect in all records related to me.

Kanjirapilly,  
11-2-2021.

YOHANNAN K. O.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vineetha. V. U, Kambithodi House, Pappani, Nemmara P. O., Chittur Taluk, Palakkad-678 508, holder of SSLC No. M 085399 with Register No. 312690 of March 2012, in the Higher Secondary Examination Certificate No. HSE 2/2014/243306 with Register No. 1234337 of

March 2014 issued from Board of Higher Secondary Examination, Govt. of Kerala, in the Birth Certificate with Registration No. 2122/1997, date of Registration 24-11-1997 issued by the Registrar of Birth and Death, Kunnamkulam Municipality, also known as Vinitha in the Ration Card No. 1947106573 (Sl. No. 4) dated 13-1-2020 issued by the Taluk Supply Officer, Chittur is one and the same person. I have embraced Christian Religion from Hindu, Ezhava Community vide Certificate No C1-2021/437/9/200 dated 25-1-2021 issued by the Tahsildar, Taluk Office, Chittur with a new name Ann Mariya Joseph. Hereafter, I will be a member of Christian Religion and will be known by the name Ann Mariya Joseph and will sign accordingly.

This change will come into effect in all records related to me.

Nemmara,  
1-2-2021.

VINEETHA. V. U

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jincy Mol. K, Kammalankunna House, Thrikkalloor P. O., Mannarkkad Taluk, Palakkad-678 593, holder of SSLC No. L 257606 with Register No. 373972 of March 2011, in the Higher Secondary Examination Certificate No. HSE 2/2013/247626 with Register No. 9242233 of March 2013 issued from Board of Higher Secondary Examination, Govt. of Kerala, in the Bachelor of Computer Applications Certificate No. D 78924 with Register No. 1422J0993 of April 2017 issued from Bharathiar University, Coimbatore, in the Election Identity Card No. ZET0458588 dated 16-12-2014 issued by the Electoral Registration Officer, Mannarkkad LA Constituency, in the Marriage Certificate No. 12/2019 dated 11-6-2019 issued by the Marriage Officer, Mannarkkad, Also known as Jincy Mol in the Birth Certificate with Registration No. 2229/95, date of Registration 16-9-1995 issued by the Special Grade Secretary and Registrar of Births and Deaths, Mannarkkad Grama Panchayat, known as Jincy in the Ration Card No. 1949065328 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Mannarkkad is one and the same person. I have embraced Islam Religion from Christian RC Community Vide Certificate No. C1-2021/678/9/300 dated 18-1-2021 issued by the Tahsildar, Taluk Office, Mannarkkad with a new name Jinsiya. Hereafter, I will be a member of Islam Religion and have changed my name as Jinsiya.K and will sign accordingly.

This change will come into effect in all records related to me.

Thrikkalloor,  
2-2-2021.

JINCY MOL. K

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Josna, Naduvathaniyil House, Kalladikode P. O., Mannarkkad Taluk, Palakkad-678 596, holder of SSLC No. T 678065 with Register No. 427255 of March 2018, Higher Secondary Examination Certificate No. 347436 with Register No. 7253703 of March 2020 issued from Board of Higher Secondary Examination, Govt. of Kerala, Birth Certificate with Registration No. 918/02, date of Registration 11-3-2002 issued by the Special Grade Secretary, Registrar of Birth and Death, Mannarkkad Grama Panchayath, Driving Licence No. KL50 20210001297 dated 6-1-2021 issued by the SRTO, Mannarkkad, Ration Card No. 1949021458 (Sl. No. 7) dated 15-3-2017 issued by the Taluk Supply Officer, Mannarkkad have changed my name as Josna Rajesh.

This change will come into effect in all records related to me.

Kalladikode,  
2-2-2021.

JOSNA

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pathumma. M, 4/406 Kodyil, Pombilaya Post, Ottappalam Taluk, Palakkad-679 335, holder of Abstract of Admission Register with Admission No. 12014 date of Admission 16-5-1987 issued by the Headmaster, Higher Secondary School, Vallappuzha also known as Suhara in the Election Identity Card No. DLL1780113 dated 22-10-2015 issued by the Electoral Registration Officer, Shoranur Assembly Constituency, in the Ration Card No. 1948213827 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Ottappalam, in the Birth Certificate of my son Abdul Jabbar with Registration No. 12/95, date of Registration 2-2-1995 issued by the Sub Registrar of Births and Deaths, Nellya Panchayat, known as Suhara Zakkeer Husain in the Passport No. L2372616 dated 8-7-2013 issued by the Assistant Passport Office, Malappuram, known as Suhara. K in the SSLC No. L 323047 with Register No. 347085 of March 2011 of my son Abdul Jabbar. K, and as Suhara Kodyil in the

Passport No. M 6039235 dated 3-2-2015 of my son Abdul Jabbar Kodyil issued by the Assistant Passport Officer, Regional Passport Office, Cochin is one and the same person. Hereafter I will be known by the name Suhara only and will sign accordingly.

This change will come into effect in all records related to me.

Pombilaya,  
2-2-2021.

PATHUMMA. M

## NOTIFICATION

I, Manoj. K, Kallidumbil House, Kadambur Post, Ottappalam Taluk, Palakkad-679 515, do hereby notify for the information of all authorities concerned and the public that the Community of my minor son Adhithyan. K which is wrongly entered in his SSLC No. V-790412 with Register No. 316869 of March 2020 as Hindu-Thandan is corrected as Hindu-Thiyya vide Community Certificate No. SR C1-254/2021 dated 21-1-2021 issued by the Tahsildar, Taluk Office, Ottappalam.

This change will come into effect in all records related to him.

Kadambur,  
3-2-2021.

MANOJ. K

## NOTIFICATION

I, Akhila. K, Kunnankumarath House, Cherukode P. O., Vallappuzha, Ottappalam Taluk, Palakkad-679 336, do hereby notify for the information of all authorities concerned and the public that my minor daughter Haritha. H, holder of Birth Certificate with Registration No. 4158/2012, date of Registration 9-7-2012 issued by the Registrar of Births and Deaths, Ottappalam Municipality, also known as Haritha. K in the Extract of School Admission Register with Admission No. 2077, date of Admission 1-6-2018 issued by the Principal, C. G. M. Higher Secondary School, Ongallur, Pattambi is one and the same person. Hereafter I have changed her name as Haritha. K.

This change will come into effect in all records related to her.

Cherukode,  
15-2-2021.

AKHILA. K

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Nazer. P., Pullani House, Kalikavu P. O., Nilambur Taluk, Malappuram District, Pin Code-676 525, holder of Extract of School Admission Register [Admission No. 854] issued by the Teacher in Charge Crescent High School Adakkakundu, also known as Abdul Nazar Pullani in the Ration Card No. 2052110267 (Sl. No. 5), issued by the Taluk Supply Officer, Nilambur, and as Nazer. P in the Driving Licence No. 10/1803/1993, date of issue 18-9-2019 and as Abdul Nazar Pullani in the Electoral Identity Card No. KSH2016806 dated 6-8-2014 issued by the Electoral Registration Officer Wandoor of my wife Sheeja P, and in the Passport No. P 8026738 issued from Malappuram, date of issue 2-3-2017 of my wife Palakkal Sheeja, and as Nazer in the Birth Certificate with Registration No. 4138/1999 date of Registration 16-7-1999 issued by the Registrar of Births & Deaths, Manjeri Municipality of my daughter Nisma. P and as Abdul Nazar Pullani in the Passport No. P8026062 issued from Malappuram, date of issue 2-3-2017 by the Passport Officer Malappuram, of my daughter Pullani Nisma and as Abdul Nazar in the SSLC Card No. R 497355 with Register No. 368576 of March 2016 of my daughter Nisma. P and as Abdul Nazar P in the SSLC Card No. U198599, with Register No. 468597 of March 2019 of my minor son Mohammed Risvan. P and as Abdul Nazar Pullani in the Birth Certificate with Registration No. 1414/2002 date of Registration 19-10-2002 issued by the Registrar of Births & Deaths Wandoor Grama Panchayath of my minor son Mohammed Risvan and in the Passport No. P6110218 issued from Malappuram, date of issue 7-2-2017 of my minor son Pullani Mohammed Risvan and as Pullani Abdul Nazar in the Birth Certificate with Registration No. 649/2008, date of Registration 5-7-2008 issued by the Registrar of Births & Deaths Wandoor Grama Panchayath of my minor daughter Aysha Ziya.P and Abdul Nazar Pullani in the Passport No. P6110524 issued from Malappuram, date of issue 7-2-2017 of my minor daughter Pullani Aysha Ziya and as Abdul Nazar Pullani in the Extract of School Admission Register [Admission No. 11019] issued by the Headmaster GUPS Kalikavu Bazar of my minor daughter Aysha Ziya P is one and the same person. Hereafter I will be known by the Abdul Nazar Pullani only.

This change will come into effect in all records related to me.

Kalikavu,  
13-1-2020.

NAZER. P.

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jyothi.A, Thodiyil House, Poovathipoyil, Vazhikkadavu P. O., Nilambur, Kondotty, Malappuram District, Pincode-679 333, holder of SSLC Book No. V 439554 with Register No. 265213 of March 2020, in the Ration Card No. 2052146355 (Sl. No. 3) issued on 31-1-2019 by the

Taluk Supply Officer, Nilambur, also known as Jyothy.A in the Birth Certificate with Registration No. 12325 date of Registration 18-10-2002 issued by the Registrar of Births and Deaths, Kollam Corporation is one and the same person. Hereafter I have changed my name as Aneesa. A.

This change will come into effect in all records related to me.

Vazhikkadavu,  
27-1-2021.

JYOTHI. A

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Unnikannan B, Thodiyil (House), Poovathipoyil, Vazhikkadavu P. O., Nilambur, Kondotty, Malappuram District, Pin-679 333, holder of SSLC Book No. T 134453 with Register No. 367831 of March 2018, in the Ration Card No. 2052146355 (Sl. No. 2) issued on 31-1-2019 by the Taluk Supply Officer, Nilambur, in the Birth Certificate with Registration No. 1712 date of Registration 18-2-2000, issued by the Registrar of Births and Deaths, Kollam Corporation, have changed my name as Shafi. B.

This change will come into effect in all records related to me.

Vazhikkadavu.

UNNIKANNAN B

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Shamsu. C, Chuzhalippurath House, Valanchery Post, Tirur Taluk, Malappuram District, holder of Extract of Admission Register with Admission No. 3626 with date of Admission 4-6-1973 issued by the Head Master TRKUP School Valanchery also known as Shamsudheen in Ration Card No. 2054069700 (Serial No. 4) issued by the Taluk Supply Officer, Tirur and also known as Shamsudheen Chuzhalippurath in the Passport No. U5027053 date of issue 22-6-2020 issued from the Passport Office, Kozhikode is one and the same person. Hereafter I will be known by the name Shamsudheen only.

This change will come into effect in all records related to me.

Valanchery,  
9-2-2021.

SHAMSU. C

## NOTIFICATION

I, Jishida. K. T., Kulambil Thodi House, Valanchery Post, Tirur Taluk, Malappuram District, Pin-676 552, do hereby notify for the information of all concerned authorities and the public that my Caste, which is wrongly entered in my S.S.L.C. No. G 389587, with Register No. 411706, of March 2007, as Hindu-Kurup is corrected as Hindu-Vilkurup vide Community Certificate No. B5-824/2021/KDis, dated 27-1-2021, issued by the Tahsildar, Tirur.

This correction will come into effect in all records related to me.

Valanchery,  
8-2-2021.

JISHIDA. K. T.



## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Fakhrudheen Ali Ahamed. C. K., Chakkumkattil House, Cheravannur, Parammalangadi Post, Tirur Taluk, Malappuram District, Pin-676 552, holder of School Admission Register Extract No. 13910, date of Admission 20-5-2005, of B.Y.K.V.H.S.S., Valavannur, also known as Fakhrudheen Ali Ahamed in the Electoral Identity Card No. ZVT0224097, dated 31-8-2010, issued by the Electoral Registration Officer, Tirur LA Constituency, in the Driving Licence No. 55/7468/2012, dated 3-8-2012, issued by the Assistant Licensing Authority, Thirur, and in the Birth Certificate with Registration No. 268/90, date of Registration 4-8-1990, issued by the Registrar of Births and Deaths, Kalpakancheri Grama Panchayat, as Fakhrudheen Aliahamed in the Ration Card No. 2054152490, (Sl. No. 3), issued by the Taluk Supply Officer, Tirur, and as Chakkum Kattil Fakhrudheen Ali Ahamed in the Passport No. J 6259297, date of issue 31-3-2011, issued from the Passport Office, Malappuram, is one and the same person. Hereafter I have changed my name as Yasir. C. K.

This change will come into effect in all records related to me.

Parammalangadi. FAKHRUDHEEN ALI AHAMED. C. K.

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Mujeebu Rahiman Pulikkathodi, Pulikkathodi House, Randathani Post, Tirur Taluk, Malappuram District, holder of SSLC No. A116620 with Register Number 54186 of March 2000 also known as Mujeeburahiman in Ration Card No. 2054034142 (Serial No. 3) issued by the Taluk Supply Officer, Tirur and also known as Mujeebu Rahiman Pulikkathodi in the Birth Certificate with Registration Number 189/1982 date of Registration 28-4-1982 issued by the Registrar of Births and Deaths, Kalpakanchery Grama Panchayath and in the Driving Licence No. 55/109862/2000 dated 30-1-2020 issued by the Asst. LA Thirur is one and the same person. Hereafter I will be known by the name Mujeebu Rahiman Pulikkathodi only.

This change will come into effect in all records related to me.

Randathani, MUJEEBU RAHIMAN PULIKKATHODY  
3-2-2021.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kunhutti. K., Kanikkarakath House, Monnakalpalpally Road, Edayur Post, Tirur Taluk, Malappuram District, Pin-676 552, holder of S.S.L.C. Book No. K 120322, with Register No. 150211, of March 1998, mentioned in the Birth Certificate with Registration No. 904/2009, date of Registration 31-3-2009,

issued by the Registrar of Births and Deaths, Valanchery Municipality, of my minor daughter Fathima Sana. K., and in the Birth Certificate with Registration No. 768/2015, date of Registration 17-3-2015, issued by the Sub Registrar of Birth and Death, Valanchery Grama Panchayath, of my minor son Muhammed Sinan.K., also known as Kunhutti in the Electoral Identity Card No. HFS2521680, dated 18-3-2006, issued by the Electoral Registration Officer, Mankada LA Constituency, as Kunhutti Kanikkarakath in the PAN Card with Permanent Account No.CGTPK3360E, issued from the Income Tax Department, Government of India, and as Kunhutti in the Ration Card No. 2054185424, (Sl. No. 3), issued by the Taluk Supply Officer, Tirur, is one and the same person. Hereafter I have changed my name as Moideensha. K.

This change will come into effect in all records related to me.

Edayur,  
6-2-2021.

KUNHUTTY. K.

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Muhamad Palamadathil Kurungodathil, Palamadathil Kurungodathil House, Mukkil Peedika, Olakara Post, Tirurangadi Taluk, Malappuram District, Pin-676 306, holder of School Admission Register Extract No. 4670, date of Admission 28-5-1980, of Abdurahiman Nagar High School, Chendappuraya, also known as Muhammad in the Driving Licence No. 65/102/2011, dated 19-4-2011, issued by the Assistant Licensing Authority, Thirurangadi, in the Electoral Identity Card No.CSK1889716, dated 25-7-2005, issued by the Electoral Registration Officer, Tirurangadi LA Constituency, and in the Ration Card No. 2055038064, (Sl. No. 3), issued by the Taluk Supply Officer, Tirurangadi, as Muhammed Shareef Palamadathil Kurungodathil in the Birth Certificate with Registration No. 3437/05, date of Registration 7-7-2005, issued by the Sub Registrar of Births and Deaths, Tirurangadi Grama Panchayath, of my minor son Muhammad Shadil, as Muhammed Shareef. P. K. in the Birth Certificate with Registration No. 1231/2011, date of Registration 17-9-2011, issued by the Sub Registrar of Births and Deaths, Moonniyur Grama Panchayat, of my another minor son Muhammed Safas. P. K., and in the Birth Certificate with Registration No. 660/2018, date of Registration 16-6-2018, issued by the Sub Registrar of Births and Deaths, Moonniyur Grama Panchayat, of my another minor son Muhammed Shazin. P. K., as Mohammed Shareef Karungodathil in the Open Schooling Marks Statement S. No. A/18 050791, with Roll No. M40034162068, dated 4-6-2018, of National Institute of Open Schooling Govt. of India, of my son Muhammed Sabeeh, and as Mohammed Shareef Kurungodathil in the Birth Certificate with Registration No. 2490/02, date of Registration 17-5-2002, issued by the Sub Registrar of Births and Deaths, Tirurangadi Grama Panchayat, of my son Muhammed Sabeeh, is one and the same person. Hereafter I will be known by the name Muhammed Shareef. P. K. only.

This change will come into effect in all records related to me.

Olakara,  
8-2-2021.

MUHAMAD PALAMADATHIL KURUNGODATHIL

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ummer. B. M., Beerantakath House, Veliyancode Post, Ponnani Taluk, Malappuram District, Pin - 679 579, holder of S.S.L.C. No. B No. 657622, with Register No. 719180, of March 2005, Hindi Pravesh Pareeksha Certificate No. 30072, with Serial No. 2168, of February 2013, of Kerala Hindi Prachar Sabha, Thiruvananthapuram, in the Bhooshan Certificate No. 11135, with Register No. 783, of February 2017, of Kerala Hindi Prachar Sabha, Thiruvananthapuram, in the Sahithyacharya Certificate No. 7761, with Register No. 61, of August 2018, of Kerala Hindi Prachar Sabha, Thiruvananthapuram, Driving Licence No. 54/3721/2004, dated 2-3-2015, issued by the Assistant Licensing Authority, Ponnani, Ration Card No. 2056073653 (Sl. No.1), issued by the Taluk Supply Officer, Ponnani, Birth Certificate with Registration No. 256/1985, date of Registration 6-12-1985, issued by the Registrar of Birth and Death, Veliyancode Grama Panchayath, PAN Card with Permanent Account No. ABCPU8734A, issued from the Income Tax Department, Government of India, and mentioned in the Birth Certificate with Registration No. 438/2015, date of Registration 25-4-2015, issued by the Registrar of Births and Deaths, Kadavallur Grama Panchayath, of my minor son Muhammed Farhan. B. U., also known as Ummer in the Electoral Identity Card No. KRV1887710, dated 23-9-2014, issued by the Electoral Registration Officer, Ponnani LA Constituency, and as Beerantakath Moidu Ummer in the Passport No. R 4230804, date of issue 8-12-2017, issued from the Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Ummer Farooque. B. M.

This change will come into effect in all records related to me.

Veliyancode,  
5-2-2021.

UMMER. B. M.

## NOTIFICATION

I, Dulfarbeegum C, Madathil (House), Vazhayur P. O., Kondotty Taluk, Malappuram District-673 633, do hereby notified for the information of all concerned authorities and the public that my minor son Muhammed Bishar M, holder of Birth Certificate with Registration No. XII/544/2005 date of Registration 12-1-2005 issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut, in the extract of School Admission Register with Admission No. 4717, date of Admission 25-5-2015 issued by the Headmistress, G.H.S Nallalam, Calicut - 673 027,

entered Muhammed Bishar in the Ration Card No. 2077019709 (Sl. No. 3) issued on 15-3-2017 issued by the Taluk Supply Officer, Kondoty Taluk is one and the same person. Hereafter I have changed his name as Muhammed Bishrul Hafi M.

This change will come into effect in all records related to him.

Malappuram.

DULFARBEEGUM C

## NOTIFICATION

I, Faseela.K. K., Pillattkuzhi House, Srambia Bazar, Pallikkal Post, Kondotty Taluk, Malappuram District, Pin-673 634, do hereby notify for the information of all authorities concerned and the public that my minor son Muhammed Shamil. P., holder of Birth Certificate with Registration No. 644/2009 date of Registration 28-5-2009, issued by the Registrar of Births and Deaths, Feroke Municipality, and School Admission Register Extract with Admission No. 5271, date of Admission 30-5-2019, of T.I.O.U.P.S., Peruvallur, also known as Muhammed Shamil in the Ration Card No. 2077087973 (Sl. No. 2), issued by the Taluk Supply Officer, Kondotty, is one and the same person. Hereafter I have changed his name as Muhammed Shamil. V.

This change will come into effect in all records related to him.

Pallikkal,  
9-2-2021.

FASEELA. K. K.

## NOTIFICATION

It, is hereby notified for the information of all authorities concerned and the public that I, Ashraf. K. V, Kadasseri Valappil House, Koodasseripara, Kurumbathur P. O., Malappuram District, Pin-676 301, holder of Extract of School Admission Register with Admission No. 1275, date of Admission 31-5-2003, issued by the Principal, Kattilangadi Yatheemkhana Higher Secondary School, Athavanad, Malappuram, also known as Ahammed Kabeer K. V in the Electoral Identity Card No. ZVT0646760, dated 1-6-2015, issued by the Electoral Registration Officer, Tirur Assembly Constituency, and known as Ahammed Kabeer Kadasseri Valappil in the Passport No. N8806885, dated 30-3-2016, issued by the Passport Officer, Passport Office, Malappuram, is one and the same person. Hereafter I will be known by the name Ashraf. K. V only.

This change will come into effect in all records related to me.

Kurumbathur,  
1-2-2021.

ASHRAF. K. V

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Nassar T, Tharayil House, Kunnathupalam, Guruvayurappan College P. O., Kozhikode Taluk, Kozhikode District, Pin-673 014, holder of SSLC Book No. D 369458 with Register No. 431028 of March 1991, in the Driving License No. 11/5102/1997 issued on 4-7-2017 by the LA Kozhikode, entered as Nasar T in the PAN Card No. BCXPN6603E issued from Income Tax Department, Government of India, entered as Nazar in the Election Identity Card No. KL/05/026/423564 issued on 11-8-1998 by the Electoral Registration Officer, Beypore Constituency, in the Ration Card No. 2159164876 (Sl. No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode is one and the same person. Hereafter I will be known by the name as Nasar T only.

This change will come into effect in all records related to me.

Olavanna,  
26-1-2021.

NASSAR T

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sundharan P R, Parackal House, Perikkalloor Post, Sulthan Bathery Taluk, Wayanad District, Pin-673 579, holder of S.S.L.C Book No. C 001491 with Register No. 335206 of March 2002, in the Duplicate Driving Licence No. 11/13137/2008 dated 27-8-2016 issued by Assistant LA Kozhikode. Hereafter I will be known by the name P R Sundhar only.

It is further notified that my Community which is wrongly entered as Hindu Sambava in my S.S.L.C Book No. C001491 with Register No. 335206 of March 2002, is corrected as Hindu Ezhava (OBC) vide Certificate No. B3-470/2021 dated 2-2-2021 issued by the Tahsildar, Sulthan Bathery.

These changes will come into effect in all records related to me.

Pulpally,  
3-2-2021.

SUNDHARAN P R

## NOTIFICATION

I, Udayakumar. K. U, Kottakunnu House, Chettyampbra, Cheeyambam Post, Sulthan Bathery Taluk, Wayanad District, Pin-673 579, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered as Hindu-Kuruman (ST) in my S S L C No. M 559979 with Register No. 164589 of March 2012, is corrected as Hindu-Uraly (ST) Vide Certificate Ref No. B3-456/2021 dated 1-2-2021 issued by the Tahsildar Sulthan Bathery.

This correction will come into effect in all records related to me.

Cheeyambam,  
3-2-2021.

UDAYAKUMAR. K.U

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rafeek.H, Cheruvila House, Vellamunda Post, Mananthavady Taluk, Wayanad District, Pin-670 731, holder of Extract of School Admission Register with Admission No. 1317 date of Admission 18-6-69 issued by the Headmistress, Vanhode A.U.P. School, Vanhode Post, Pin-670 731, in the Driving Licence No. 12/1113/1990 dated 21-3-2019 issued by ALA Mananthavady have changed my name as Rahim C H only.

Mananthavady,  
6-2-2020.

RAFEEEK.H

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shimmy Sathyaseelan, Radhakrishna Quarters, Room No. 666, Eda Chovva, P. O. Chovva, Kannur District, Pin-670 006, holder of S.S.L.C. No. J 042899 with Register No. 22493 of March 1997, Driving Licence No. 13/4999/2012 dated 6-7-2012 issued by the Asst.LA, Kannur, also known as Shimmi T.P. in the Election Identity Card No. LQF1835164 dated 9-12-2019 issued by the Electoral Registration Officer, Kannur Assembly Constituency, is one and the same person. Hereafter I have changed my name as Shimjoy S.

This change will come into effect in all records related to me.

Kannur,  
8-2-2021.

SHIMMY SATHYASEELAN

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mohammedali V., Badriyas, Near Thaqwa Masjid, P. O. Kottali, Kannur District, Pin-670 005, holder of S.S.L.C. Book No. F 127284 with Register No. 325043 of March 1987, as Muhammed Ali V in the S.S.L.C. No. V 430857 with Register No. 122818 of March 2020 of my minor son Misbah Muhammed C.B., as Muhammed Ali Moosa Soopu in the Birth Certificate of my minor son Misbah Muhammed C.B. with Registration No. 3863/2004 date of Registration 23-8-2004 issued by the Registrar of Births and Deaths, Kannur Corporation, and as Muhammedali in the Ration Card No. 2366182771 (Sl. No. 5) dated 15-3-2017 issued by the Taluk Supply Officer, Kannur is one and the same person. Hereafter I will be known by the name Muhammed Ali V. only.

This change will come into effect in all records related to me.

Kannur,  
5-2-2021.

MOHAMMEDALI V.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nusrath C.B., Badriyas, Near Thaqwa Masjid, P.O. Kottali, Kannur District, Pin-670 005, holder of Extract of School Admission Register with Admission No. 6779, date of Admission 20-5-1991 issued by the Headmistress, Govt. High School, Puzhathi, Ration Card No. 2366182771 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Kannur, in the S.S.L.C. No. V 430857 with Register No. 122818 of March 2020 of my minor son Misbah Muhammed C.B., and as Nusrath Mhammadali in the Birth Certificate of my minor son Misbah Muhammed C.B., with Registration No. 3863/2004, date of Registration 23-8-2004 issued by the Registrar of Births and Deaths, Kannur Corporation, is one and the same person. Hereafter I will be known by the name Nusrath C.B. only.

This change will come into effect in all records related to me.

Kannur,  
5-2-2021.

\_\_\_\_\_  
NUSRATH C. B.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mini Mol K.V., Sams Nivas, Nuchilod, P. O. Mowancheri, Kannur District, Pin-670 613, holder of S.S.L.C. Book No. G 062442 with Register No. 291431 of March 1995, as K.V. Minimol in the Ration Card No. 2366068636 (Sl. No. 2) dated 15-11-2018 issued by the Taluk Supply Officer, Kannur, as Minimol K.V. in the S.S.L.C. No. V 464477 with Register No. 128765 of March 2020 of my minor son Anugrah K.V. as Kollanvalappil Minimol in the Birth Certificate of my minor son Anugrah K.V. with Registration No. 946/2004, date of Registration 3-3-2004 issued by the Health Inspector, Registrar of Births & Deaths, Kannur Municipality, is one and the same person. Hereafter I have changed my name as Mini K.V.

This change will come into effect in all records related to me.

Kannur,  
6-2-2021.

\_\_\_\_\_  
MINI MOL K. V.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muhamed Razil, Najah, Kadachira High School Road, P. O. Kadachira, Kannur District, Pin-670 621, holder of Secondary School Examination (Session:2012-14), S. No. SSE/2014 0963240 with Registration

No. M114/06503/0095 and with Roll No. 4219667 dated 19-5-2014 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, Higher Secondary Examination Certificate No. HSE 5/2016/407180 with Register No. 3414877 dated 10-5-2016 issued by the Secretary, Board of Higher Secondary Examination, Thiruvananthapuram, Statement of Marks May 2018 with Regn. No. SRO0562668, Roll No. 391831, Statement of Marks May 2019 with Regn. No. SRO0562668, Roll No. 362303, Intermediate (Integrated Professional Competence) Examination Certificate Regn. No. SRO0562668 with Roll No. 362303 of May 2019, Common Proficiency Test-June 2016 Certificate with Roll No. 852246, Registration No. SRO0562668 issued from The Institute of Chartered Accountants of India, ICAI Bhawan, Indraprastha Marg, New Delhi, Birth Certificate with Registration No. 1132, date of Registration 3-4-1998 issued by the Health Inspector, Registrar of Births & Deaths, Kannur Municipality, Driving Licence No. 13/5019/2016 dated 3-6-2016 issued by the Asst.LA, Kannur, Election Identity Card No. WJO4293478 dated 7-4-2019 issued by the Electoral Registration Officer, Dharmadam Assembly Constituency, PAN Card No. EWPPR8152D issued by the Income Tax Department, Govt. of India, have changed my name as Muhamed Razil Khalid.

This change will come into effect in all records related to me.

Kannur,  
9-2-2021.

\_\_\_\_\_  
MUHAMED RAZIL.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vidya A.K., Jamees, Alavil P. O., Kannur District, Pin-670 008, holder of S.S.L.C. Book No. B 071193 with Register No. 238202 of March 1989, also known as Sulfath A. K. in the Election Identity Card No. LQF1557339 dated 20-9-2015 issued by the Electoral Registration Officer, Azhikode LA Constituency, is one and the same person. I have embraced Islam Religion from Hindu-Thiyya Community with a new name Sulfath A. K. Hereafter I will be a member of Islam Religion and have changed my name as Sulfath A. K. and will sign accordingly.

This change will come into effect in all records related to me.

Kannur,  
8-2-2021.

\_\_\_\_\_  
VIDYA A. K.



## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdul Salam, Fathimas, Pandaravalappil, Kuruva Road, P. O. Thayyil, Kannur District, Pin-670 003, holder of Extract of School Admission Register with Admission No. 3991, date of Admission 23-6-1955, issued by the Head Master, Govt. City HSS, Kannur, Election Identity Card No. UXK0913772 dated 27-4-2017 issued by the Electoral Registration Officer, Kannur Assembly Constituency, also known as J. M. Salam in the Ration Card No. 2366004628 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Kannur is one and the same person. Hereafter I have changed my name as J.M.Abdul Salam.

This change will come into effect in all records related to me.

Kannur,  
9-2-2021.

ABDUL SALAM

## NOTIFICATION

I, Navya K., Neha Nivas, Thrikkannapuram, P. O. Pookode, Kannur District, Pin-670 691, do hereby notify for the information of all authorities concerned and the public that my caste which is wrongly entered as Hindu-Chakkala Vaniya in my S.S.L.C. No. R 517410 with Register No. 234021 of March 2016, is corrected as Hindu-Vaniyan Vide Certificate No. Kdis/16231/2020/E2 dated 2-1-2021 issued by the Tahsildar, Thalassery Taluk.

This correction will come into effect in all records related to me.

Thrikkannapuram,  
8-2-2021.

NAVYA K.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Subida Beevi B., Chandana Parambil House, Makkoottam, P. O. Temple Gate, Kannur District, Pin-670 102, holder of S.S.L.C. Book No. C 351121 with Register No. 483981 of March 1985 also known as Subaida in the Election Identity Card No. GYT1177120 dated 28-3-2001 issued by the Electoral Registration Officer, Thalassery LA Constituency, and as Subaidabeevi in the Ration Card No. 2367207023 (Sl. No. 1) dated 13-8-2019 issued by the Taluk Supply Officer, Thalassery, is one and the same person. Hereafter I have changed my name as Subaidabeevi B.

This change will come into effect in all records related to me.

Thalassery,  
10-2-2021.

SUBIDA BEEVI B.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreejith K.(Kuniyil), Sreevalsam, Nr. Panoor Police Station, Panoor, Thalassery, Kannur District, Pin-670 692, holder of S.S.L.C. Book No. D 287621 with Register No. 337943 of March 1991, also known as Seerju Vijayan in the Driving Licence No. 58/1695/1995 dated 24-6-2016 issued by the Asst.LA, Thalassery, PAN Card No. BIUPV4610A issued by the Income Tax Department, Govt. of India, Election Identity Card No. ITZ1087360 dated 7-4-2019 issued by the Electoral Registration Officer, Kuthuparamba Assembly Constituency, Extract of School Admission Register of my minor son Nihar with Admission No. 2692, date of Admission 8-4-2016 issued by the Principal, Amrita Vidyalayam, Kuthuparamba, Birth Certificate of my minor son Nihar with Registration No. 133/2010, date of Registration 27-3-2010 issued by the Secretary & Registrar of Births & Deaths Chirakkal Grama Panchayath, Birth Certificate of my another minor son Ishan S. with Registration No. 392/2014, date of Registration 12-6-2014 issued by the Secretary & Birth & Death Registrar Pallikunnu Grama Panchayat, Extract of School Admission Register of my minor son Ishan S. with Admission No. 357, date of Admission 19-5-2020 issued by the Principal, Sreenarayana English Medium School, Gurusannidhi, Panoor, Ration Card No. 2367178265 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Thalassery, and Seerju in the Marriage Certificate Registered as No. 149/2008 dated 21-4-2008 issued by the Local Registrar, Kannur Municipality, is one and the same person. Hereafter I have changed my name as Sreeju Vijayan and will sign accordingly.

This change will come into effect in all records related to me.

Panoor,  
10-2-2021.

SREEJITH K. (KUNIYIL)

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Niyathi Ramesh V. K., Neelopalamp, P. O. Palayad, Kannur District, Pin-670 661, holder of S.S.L.C. No. K 010561 with Register No. 140042 of March 2010, Election Identity Card No. WJO0382747 dated 22-10-2015 issued by the Electoral Registration Officer, Dharmadam Assembly Constituency, PAN Card No. BBPPN5281H issued by the Income Tax Department, Govt. of India, also known as Niyathi Ramesh in the Birth Certificate with Registration No. 3973/94, date of Registration 24-10-1994 issued by the Registrar of Births & Deaths, Health Inspector Gr. I, Thalassery Municipality, is one and the same person. Hereafter I will be known by the name Niyathi Ramesh V.K. only.

This change will come into effect in all records related to me.

Palayad,  
11-2-2021.

NIYATHI RAMESH V. K.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Remashan Vankana Kannachankandy, Neelopalam, P. O. Palayad, Kannur District, Pin-670 661, holder of Extract of School Admission Register with Admission No. 549, date of Admission 16-5-1960, issued by the Principal, District Institute of Education & Training, Kannur, as Rameshan V. K. in the Election Identity Card No. GYT0970400 dated 22-10-2015 issued by the Electoral Registration Officer, Dharmadam Assembly Constituency, as Remashan V. K. in the S.S.L.C. No. K 010561 with Register No. 140042 of March 2010 of my daughter Niyathi Ramesh V. K., and as Remesh in the Birth Certificate of my daughter Niyathi Ramesh with Registration No. 3973/94, date of Registration 24-10-1994 issued by the Registrar of Births & Deaths, Health Inspector Gr. I, Thalassery Municipality, is one and the same person. Hereafter I will be known by the name Remashan V. K. only.

This change will come into effect in all records related to me.

Palayad,  
11-2-2021.

REMASHAN VANKANA KANNACHANKANDY

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shobhana Meppatt, Neelopalam, P. O. Palayad, Kannur District, Pin-670 661, holder of Extract of School Admission Register with Admission No. 1870, date of Admission 19-5-1969, issued by the Principal, District Institute of Education & Training, Kannur, also known as Sobhana M. in the Election Identity Card No. WJO0721290 dated 22-10-2015 issued by the Electoral Registration Officer, Dharmadam Assembly Constituency, as Shobhana M. in the S.S.L.C. No. K 010561 with Register No. 140042 of March 2010 of my daughter Niyathi Ramesh V. K., and as Sobha in the Birth Certificate of my daughter Niyathi Ramesh with Registration No. 3973/94, date of Registration 24-10-94 issued by the Registrar of Births & Deaths, Health Inspector Gr. I, Thalassery Municipality, is one and the same person. Hereafter I will be known by the name Shobhana M. only.

This change will come into effect in all records related to me.

Palayad,  
11-2-2021.

SHOBHANA MEPPATT

## NOTIFICATION

I, Jeena K.K., Jeena Nivas, Moonampeedika, Nirmalagiri P. O., Kannur District, Pin-670 701, do hereby notify for the information of all authorities concerned and the public that my minor son Kasinadh K.K., whose Caste which is wrongly entered as Hindu-NIL in his S.S.L.C. No.V 606636 with Register No.132211 of

March 2020, is corrected as Hindu-Thiyya, vide certificate No. K.Dis/1134/2021/E2(1) dated 23-1-2021 issued by Tahsildar Thalassery Taluk.

It is further notified that, my minor daughter Sivani K.K. whose caste which is wrongly entered as Hindu-NIL in her S.S.L.C. No. V 715669 with Register No. 131994 of March 2020 is corrected as Hindu-Thiyya vide Certificate No. K.Dis/1134/2021/E2 dated 23-1-2021 issued by the Tahsildar, Thalassery Taluk.

The above corrections will come into effect in all records related to them.

Nirmalagiri,  
11-2-2021.

JEENA K. K.

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Dileep.K S/o. C. K.Venugopalan Nambiar, 'Deepa', Elayavoor, Mundayad. P. O., Kannur District, Pin 670 594, Kerala State, India, holder of Secondary School Leaving Certificate Book No. D264371 with Register No. 370784 of 1991 March, issued by Secretary, Board of Public Examination, Department of General Education, Government of Kerala, in the certificate of Pre-degree Examination held in April 1993 with Register No. 72932, Folio No. 08535 issued by controller of Examinations University of Calicut on 2-7-1993, in the First year B.Sc Degree Examination Memorandum Folio No. 05360 with Register No. 86071 of April 1995 issued by Controller of Examinations, University of Calicut on 8-3-1996, in the second year B.Sc Degree Examination Memorandum Folio No. 23358 with Register No. 86071 of September, 1996 issued by Controller of Examinations, University of Calicut on 7-5-1997, in the Final year B.Sc Degree Examination Memorandum Folio No. 0126 with Register No. 86071 of April 1997 issued by Controller of Examinations, University of Calicut on 24-7-1997, in the certificate of Faculty of Science 96-No. 4052 issued by Vice-Chancellor, University of Calicut on 4-4-1998, in the Certificate of Marriage Registered No. 2189/2011 dated 10-10-2011 issued by local registrar of marriage, Guruvayoor Municipality, Kerala and known as Dileep. K. Menon in PAN Card No. APWPM8739D issued on 15-6-2007 by Income Tax Department, Government of India, and also known as Dileep in the Birth Certificate Registration No. 1784/75 dated 6-10-1975 issued by Registrar of Births and Deaths & Executive Officer, Thaliparamba Panchayath, Kannur, Kerala and also known as Dileep Kannothe Menon in the Passport No. K6164096 issued on 20-11-2012 by Regional Passport Officer, Chennai Government of India is the one and the same person. Hereafter I will be known by the name Dileep Kannothe Menon.

This change will come into effect in all records related to me.

Kannur,  
4-2-2021.

DILEEP.K

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nimishakumari T., Puliyakkara, Karichery, Mylatty P. O., Udma Via, Kasaragod District, Pin-671 319, holder of S.S.L.C. No. R 582283 with Register No. 208845 of March 2016, Higher Secondary Examination Certificate No. HSE 3/2018/452215 with Register No. 5447110 dated 10-5-2018 issued by the Secretary, Board of Higher Secondary Examination, Thiruvananthapuram, as Nimisha Kumari T. in the Birth Certificate with Registration No. 2553/2000, date of Registration 7-9-2000 issued by the Registrar of Births and Deaths, Kasaragod Municipality, Election Identity Card No. RDQ 1398262 dated 24-1-2019 issued by the Electoral Registration Officer, Udma Assembly Constituency, and as Nimisha Kumari in the Ration Card No. 2469008417 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Hosdurg, is one and the same person. Hereafter I have changed my name as Nimisha T.

This change will come into effect in all records related to me.

Karichery,  
3-2-2021.

NIMISHAKUMARI T.

## STATE GOODS AND SERVICES TAX

## DEPARTMENT

## NOTIFICATIONS

(1)

No. CT-5738/2020-G3 (1). *23rd February 2021.*

The Departmental Promotion Committee (Lower) met on 12-2-2021 in the Chamber of the Member, KPSC for preparing the Select List of Assistant State Tax Officers eligible for promotion to the cadre of State Tax Officer in the Department.

The Committee considered the representation filed by Sri. J. Vijayakumar (Sn. No. 10/2000) and decided to include his name in the revised Supplementary Select List of Assistant Commercial Tax Officers eligible for promotion to the cadre of Commercial Tax Officer for the year 2007 as Sl. No. 10a in between Sri. A. Somanathan (Sl. No. 10) and Smt. N. Rejani (Sl. No. 11).

The following is the Select List of Assistant State Tax Officers eligible for promotion to the cadre of State Tax Officer in the State Goods and Services Tax Department for the year 2021 prepared by the Departmental Promotion Committee (Lower) held on 12-2-2021 and approved by the Government, vide letter No. D3/121/2021/TD dated 22-2-2021 of Taxes (D) Department.

1. Rajan, T.
2. Biju, P. P.
3. Asok Kumar, V.
4. Radhakrishnan, E. K.
5. Geetha, R.
6. Anitha, K. (Sr.)

7. Vineetha, M.
8. Divya, D.
9. Mahesh, V. R.
10. Vatsala, B. S.
11. Sindhya, S. S.
12. Daisy Joseph
13. L. R. Biji
14. M Kanakaraj
15. Pradeep, P.
16. Vinesh Kumar, K. T.
17. Tomsy Jose, C.
18. Molly Varghese, M.
19. Dhanesh, N.
20. Leela Varivattuchalil
21. Jayaprakash, P.
22. Saju, S. R.
23. Rimna, K.
24. Jeejakumari, I.
25. Sani Maria Kurien
26. Sreema, V. K.
27. Sunilkumar Muthathyan Veedu
28. Pushpavally Thekke Mavila
29. Thankamany, K.
30. Shibu, K.
31. Johny, P. U.
32. Sameeda, A.
33. Muneer, E. S.
34. Remani, K. D.
35. Nirmala, P. K.
36. Bindu, P. K.
37. Geetha, P. T.
38. Mujeeb, M. M.
39. Asha, R.
40. Ravi, K. N.
41. Leena, K. N.
42. Sithara, N.
43. Prathapan, C. S.
44. Sunilkumar, S.
45. Sreekumar, S. (Sr.)
46. Jaseera, P.
47. Mohanan, V.T.
48. Ashabi, S. U.
49. Suresh Kumar, S. R.